

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
IN
MISCELLANEOUS APPLICATION NO.12/2024/EZ
IN
ORIGINAL APPLICATION NO.14/2017/EZ**

**TRIBUNAL ON ITS OWN MOTION RE: KESTOPUR AND
BAGJOLA CANALS**

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

**REPORT ON BEHALF OF RESPONDENT No. 07, i.e. THE WEST
BENGAL POLLUTION CONTROL BOARD.**

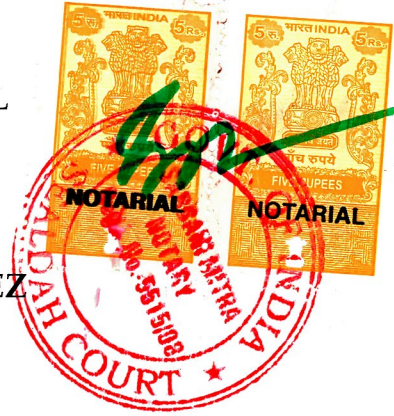
INDEX

SL No	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		01-06
2.	Copy of letter of State Board dated 27.05.2026	'R1'	07
3.	Copy of reports of UDMA	'R2' (colly)	08-43
4.	Copy of the water quality report for the period 2025-2026	'R3'	44-56

Filed by

**DIPANJAN GHOSH
ADVOCATE**

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
IN
MISCELLANEOUS APPLICATION NO.12/2024/EZ
IN
ORIGINAL APPLICATION NO.14/2017/EZ



TRIBUNAL ON ITS OWN MOTION RE: KESTOPUR AND
BAGJOLA CANALS

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON BEHALF OF RESPONDENT No. 07, i.e. THE WEST
BENGAL POLLUTION CONTROL BOARD.

Most Respectfully Sheweth

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 57 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

X



01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 07, to affirm this Affidavit on its behalf and as such, I am competent to do so.
02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 12.11.2025, 09.03.2026 and 27.04.2026.
03. That, in compliance to the order passed by this Hon'ble Tribunal dated 27.04.2026, a notice was issued to the Additional Chief Secretary, Department of Urban Development & Municipal Affairs vide Memo dated 27.05.2026, under Section 33A of Water (Prevention and Control of Pollution) Act, 1974 and 31A of Air (Prevention and Control of Pollution) Act, 1981, requesting them to send a status/ progress report in respect of the directions issued by Hon'ble National Green Tribunal with specific timelines.

15 JUL 2026



Copy of letter of State Board dated 27.05.2026 is annexed herewith and marked with letter "R1".

04. That, a progress report has been received from Department of Urban Development & Municipal Affairs which on 14.07.2026.

Copy of reports are annexed herewith and marked with letter "R2".

05. However, the State Board collected samples from Kestopur Canal at Upstream PHE Pump House near Balaka Abasan and from Bagjola Canal at 3 locations; (i) Bagjola Canal at Dum Dum Park, (ii) Bagjola Canal at Sonapur Bridge and (iii) Bagjola Canal at Kulti Pumping Station. It is seen that the pH level remained almost same in the Kestopur Canal, whereas it showed a fluctuated trend across the Bagjola Canal locations. However, the parameters both Chemical Oxygen Demand(COD) and Biological Oxygen Demand (BOD) show an improving trend in both canals. Meanwhile, Total suspended solids (TSS) levels show an increasing trend in the Kestopur Canal but a decreasing trend in the Bagjola Canal.

Copy of the water quality report for the period 2025-2026 is annexed herewith and marked with letter "R3".

15 JUL 2026

X

06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.



Swarup Kumar Mandal
DEPONENT

15 JUL 2026



VERIFICATION

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 57 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.

That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.

3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

Swarup Kumar Mandal
DEPONENT

Identified and corrected by me
Advocate *[Signature]*
WBPCB

Solemnly Affirmed &
Declared Before Me
On Identification By.....

[Signature]
SARBANI MITRA
NOTARY
Regd. No.- 5515/08
Mob.- 8777303277

15 JUL 2026

X

Annexure - 'R1 578



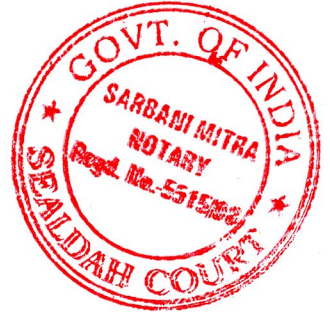
West Bengal Pollution Control Board

(Department of Environment, Government of West Bengal)

Memo No. : 505 File No. 3L/WPB-A(VI)2017

Date 27/05/2026

To
The Additional Chief Secretary,
Department of Urban Development & Municipal Affairs,
Nagarayan, DF-8, Sector-I, Salt Lake City, Kolkata - 700064



Sub: Miscellaneous Application No.12/2024/EZ in Original Application No.14/2017/EZ
(Tribunal on its own Motion Re: Kestopur and Bagjola Canals vs State of West Bengal & Ors.)

Sir,

In view of the directions issued in Miscellaneous Application No.12/2024/EZ in Original Application No.14/2017/EZ, (Tribunal on its own Motion Re: Kestopur and Bagjola Canals vs State of West Bengal & Ors.), passed by the Hon'ble National Green Tribunal on 12.11.2025, kindly refer to Para 10 of the order wherein "*West Bengal State Pollution Control Board is directed to issue directions under Section 33A of Water (Prevention and Control of Pollution) Act, 1974 and 31A of Air (Prevention and Control of Pollution) Act, 1981 with specific timelines and in case of breach of the directions to prosecute the concerned defaulting officers.*"

Your good office is requested to send a progress report with respect to the directions issued by Hon'ble National Green Tribunal as per the timelines.

Encl: As stated


Member Secretary
WBPCB

o/c



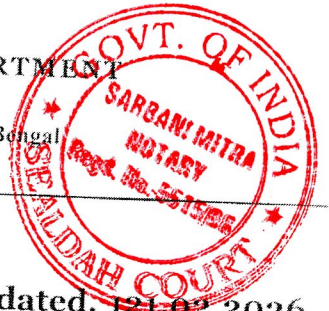
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Annexure - R 2579

GOVERNMENT OF WEST BENGAL
URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS DEPARTMENT
STATE URBAN DEVELOPMENT AGENCY

"ILGUS BHAVAN", HC Block, Sector III, Bidhannagar, Kolkata - 700 106, West Bengal

☎33-6636 6600, e-mail : wbsudadir@gmail.com



Report in reference to the letter vide no. 209/ENV/15017/15/2024 dated. 12.02.2026 of Environment Department and Letter vide, no. 848(8)/UDMA-15011(15)/30/2020-LS-UD-Part(1) dated. 01.12.2025 & vide, no. 52(8)/UDMA-15011(15)/30/2020-LS-UD-Part(1) dated. 22.01.2026 of UD&MA Department regarding MA.12/2024/EZ arising out of OA No.14/2017/EZ [Tribunal on its own motion Re: Kestopur and Bagjola Canals]

1. Action already taken / proposed to be taken in compliance with the orders and directions of the Hon'ble NGT (with special reference to the solemn order dated 12.11.2025).

Reply : In respect of Solid Waste Management necessary reports have been posted at **Annexure 1 to 4.**

2. Action taken for removal of solid waste already dumped and measures adopted to prevent further dumping of solid waste into the canals.

Reply:

- ✓ All the respective ULBs have clean the dump Solid Waste beside the canal. They have deployed Nirmal Sathis to supervise the littering activities by the residents and also by the floating population and try to motivate/mobilize them not to litter the canal area. In spite of that if some littering occurs, the Nirmal Bandhus of the ULBs take immediate action to collect and dispose that. Further all these ULBs have installed iron netting at the disposal point of their drains to the canal and established the system of regularly cleaning of the same.

3. Steps taken for identification and removal of encroachments and measures to prevent further encroachment.

Reply : All these ULBs have identified the encroached points and taken several measures to clear up the space. To prevent further encroachment the ULBs are taking help of local Councillor and the already deployed Nirmal Sathis and Nirmal Bandhus.

4. Budgetary allocation for each project.

Reply : For Fresh Waste Processing the Budgetary Allocation for setting up the plant is placed at Annexure-2 and for Legacy Waste Processing the Budgetary Allocation is placed at Annexure-3.

5. Target completion date/timeline (with reasonable margin) for making each project functional.

Reply : For Fresh and Legacy Waste Processing target timeline for completion are placed at Annexure 2 and Annexure- 3 respectively.

[Signature]
Director. 24-02-2024

State Urban Development Agency



GOVERNMENT OF WEST BENGAL
URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS DEPARTMENT
STATE URBAN DEVELOPMENT AGENCY

"ILGUS BHAVAN", HC Block, Sector III, Bidhannagar, Kolkata – 700 106, West Bengal
☎ 33-6636 6600, e-mail : wbsudadir@gmail.com

6. Monitoring mechanisms and measures adopted to ensure completion of project works within the stipulated time frame.

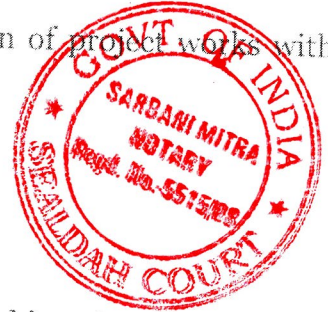
Reply :

Legacy Waste Processing

- ✓ Deployed manpower from State and ULB level for observing and keeping record of daily input of Legacy Waste and output of processed fractions.
- ✓ Through real time monitoring system
- ✓ Weekly visit of Nodal Engineers from the State for monitoring and resolution of disputes.
- ✓ Monthly visit of Nodal Officers from the State for monitoring on field.
- ✓ Weekly review (every Tuesday) with the agencies and ULBs through video conference.

Fresh Waste Processing

- ✓ Deployed manpower from ULBs level for observing and keeping record of daily input of fresh Waste and output of processed fractions
- ✓ Through real time monitoring system (presently at the sites where agencies have been engaged).
- ✓ Weekly visit of Nodal Engineers from the State for monitoring and resolution of disputes.
- ✓ Monthly visit of Nodal Officers from the State for monitoring on field.
- ✓ Weekly review (every Monday) with the agencies and ULBs through video conference.

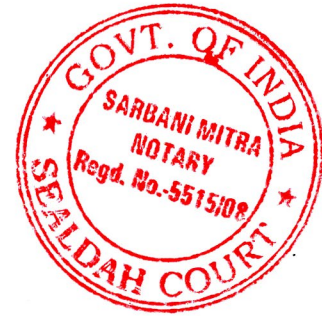


Chandhan
24.02.2021
Director, SUDA

Director.
State Urban Development Agency

Status of per day Collection & Transportation of Fresh Waste of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals

Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
1	North 24 Parganas	Baranagar	34	2,45,213	134	34	0	23	11	67.00	35.00	32.00	134	Sept. 26
2	North 24 Parganas	Bidhan Nagar MC	41	6,34,107	287	41	0	8	33	119.00	93.00	75.00	287	Sept. 26
3	North 24 Parganas	Dum Dum	22	1,14,786	50	22	0	16	8	28.00	13.00	9.00	50	Sept. 26
4	North 24 Parganas	Kamarhati	35	33,11,63	128	35	0	30	5	62.00	44.00	22.00	128	Sept. 26
5	North 24 Parganas	Madhyangram	28	1,96,127	62	28	0	28	0	36.50	22.00	3.00	62	Aug. 26
6	North 24 Parganas	North Dum Dum	34	2,49,142	30	34	0	34	0	20.00	10.00	0.00	30	Achieved
7	North 24 Parganas	South Dum Dum	35	4,03,316	287	35	0	30	5	171.00	55.00	61.00	287	May, 26
8	Kolkata	Kolkata MC	144	45,94,718	3668	144	0	27	117	1840.00	360.00	1468.00	3668	Apr '26
		Total =	373	67,68,572	4646	373	0	196	179	2343.5	632	1670	4645.5	



Handwritten signature
24.02.2021
Director.

State Urban Development Agency

Action plan for ensuring 100% processing of fresh waste of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals

Action plan to process 100% of waste

Break up details of waste processing

Remarks

Time line for starting of 100% processing of Fresh waste

Infrastructure Work Started by agency (Yes/ No)

Work Order Issued to agency (Yes/ No)

Tender Published for engagement of agency for Plant Infrastructure works (Yes/ No)

DPR Prepared for Plant Infrastructure works (Yes/ No)

Budget outlay (Rs. In Cr)

MRF

Land Fill Sites

Used in Cement units

Bio-Compost units

Energy plants (Waste to energy plants)

Gap in processing (TPD)

Waste being processed per day (TPD)

Waste Generation (TPD)

Population (Census 2011)

No. of ward

ULB

Name of District

Sl. No.

1

North 24 Parganas

Baramagar

34

2,45,213

134

163

40

53

287

44

46

3668

4594718

144

Kolkata MC

Kolkata

Total =

348

6310341

4435

1015

3420

5

722

16.36

30.6

336.61

5

0

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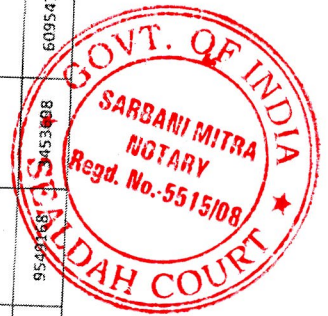
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Annexure-3

12

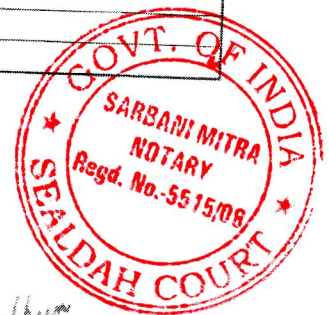
Status of Bio-mining & Bio-remediation of Legacy Waste of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals															Action plan to remediate and recover the sites		
Sl No	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	Area of Dump Site (in acre)	Quantity of Waste in each site (MT)	Quantity of legacy waste processed (MT)	Quantity of Legacy Waste to be processed (MT)	Timeline to complete processing at each site	Area Reclaimed (in Acre)	Process adopted to remediate at each site	Earmarked Budget (Rs. In Crore)	RFP prepared for engagement of agency for processing (Y/N)	Tender floated (Y/N)	Work order issued to Agency for processing (Y/N)	Processing Work Started (Y/N)
1	KOLKATA	Kolkata MC	2	Garden Reach	Lat 22.530578° N Long 88.291576° E	19.77	150000	125000	25000	Sept, 26	2	Biomining and Bio Remediation	82.50	Yes	No	No	No
				DHAPA Under W-58 OF BR-VII/KMC	22°32'32.6" N 88°25'17.6" E	60	6000000	1813000	4187000	Dec, 28	8	Biomining and Bio Remediation	330.00	Yes	No	No	No
2	NORTH 24 PARGANA S	Madhyagram	1	Digberia	22.69264° N 88.50134° E	7.17	203768	116068	87700	June, 27	1.19	Biomining and Bio Remediation	11.21	Yes	Yes	No	No
3	NORTH 24 PARGANA S	Bidhanagar MC	1	Mollar Eheri	22.35°52' N 88.26°47' E	55	300000	300000	0	Completed	55	Biomining and Bio Remediation	16.50	NA	NA	NA	NA
4	NORTH 24 PARGANA S	Baranagar															
5	NORTH 24 PARGANA S	Dum Dum															
6	NORTH 24 PARGANA S	North Dum Dum	1	Pramodnagar, Beside Belghoria Expressway	22.648657N, 88.357365E	22.68	1945400	1015000	930400	Dec, 28	6	Biomining and Bio Remediation	107.00	Yes	Yes	Yes	Yes
7	NORTH 24 PARGANA S	South Dum Dum															
8	NORTH 24 PARGANA S	Kamarhati	1	Matagiri Harna Pally, Kamarhati	22.679309N, 88.379746E	8.00	950000	84630	865370	Dec, 28	0.5	Biomining and Bio Remediation	52.25	Yes	Yes	Yes	Yes
TOTAL			6			172.62	9540168	135453408	6095470		72.69		599.45				



Sarbani Mitra
24-02-2018
Director.
State Urban Development Agency

Status of Construction and demolition waste management of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
1	North 24 Parganas	Baranagar	10.12	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
2	North 24 Parganas	Bidhan Nagar MC	26.16	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
3	North 24 Parganas	Dum Dum	4.73	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
4	North 24 Parganas	Kamarhati	13.66	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
5	North 24 Parganas	Madhyamgram	8.09	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
6	North 24 Parganas	North Dum Dum	10.29	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
7	North 24 Parganas	South Dum Dum	16.64	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
8	Kolkata	Kolkata MC	245.65	500	
		Total =	335.34	500	



Sarbani Mitra

Director.

State Urban Development Agency

24-02-2024

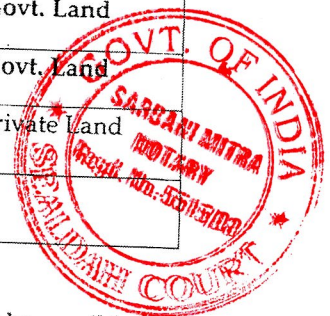
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ACTION TAKEN REPORT BY KMDA FOR BAGJOLA CANAL
AS ON 30/03/2026

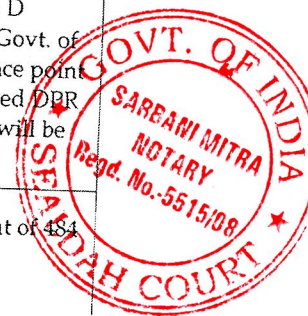
For total identified 174nos of outfall falling into Bagjola canal(Starting from BT road upto Jatragachi),and 17 nos outfall falling in Tatia khal which is meeting at the starting point at Bagjola khal near BT road. 11 nos of land were identified for construction of STP. The details of the interception of the drains falling into Bagjola Canal to the 11 nos proposed STP which was proposed initially are as follows-

Sl No.	Name of STP	Proposed Capacity (MLD)	Nos of drains Proposed to be intercepted	Nature of land
1	STP-1	31	17 (TA-1-TA-8, TB-1toTB-9)	Private Land
2	STP 2	27.5	11 (TA 9-TA 14A)	Private Land
3	Baranagar STP	8.70	5 (TB 10-TB 14A)	Govt. Land
4	STP 3	29	39(TA 15-TA 38)	Private Land
5	STP 4	18.00	1 (TB 15)	Private Land
6	STP 5	63.00	1 (TA 39)	Private Land
7	STP 6	28.60	57(TA 40-40A-TA 41),(TA 42-TA-67), (TA-69-72),(TB 16-TB 30)	Private Land
8	Prafulla Kanan STP 1	27.00	33 (TB 31-59)	Govt. Land
9	Prafulla Kanan STP 2	35.00	1 (TA 68)	Govt. Land
10	Jatragachi STP	7.50	16 (TA 80- TA 84, TB 60-TB 70)	Govt. Land
11	STP 7	1.00	10 (TA 73- TA 79, TB 71- TB 73)	Private Land
Total no of out falls			174nos	

So, out of 11 nos of land ,7 nos were private land so construction of STP on those plots could not be possible. Out of the remaining 4 nos of land, the STP proposed for Jatragachi will be taken up by Bidhan nagar Municipal Corporation and the rest of 03 nos of STP were taken up by Kolkata Metropolitan Development Authority, the status of which are as follows-



Sl No	Location	Proposed Capacity	No of Drains	Action Taken (as on 30/03/2026)
1.	At Bonohoghly in Baranagar Municipality	8.70	05	As the tender has not been mature even after 5th Call, the competent authority anticipated that the location of the proposed STP on the water body at Bonhooghly lake under Baranagar Municipal area is the prime cause of such unwillingness of the enthusiastic bidders due to environmental clearance issue. An alternative land has been identified for the construction of proposed STP and the IDT proposal for the land is under process Vide E-file computer No.90552.due to change of the location of STP, the current DPR is being modified accordingly. Due to recent project updates an Interception and Diversion (I&D) structure has been proposed at the Bagjola Canal near the Baranagar STP as part of the Howrah-Bally-Baranagar HAM project under the Namami Gange programme of the National Mission for Clean Ganga (NMCG). This I&D will convey wastewater to the existing 60 MLD STP at Baranagar via a proposed 35 MLD pumping station to be constructed within the Baranagar STP premises. Since the previously proposed 8.7 MLD STP at Bonhooghly, within Baranagar Municipality is located upstream of the proposed I&D point near the 60 MLD Baranagar STP, it is no longer technically required. The wastewater intended for treatment at the 8.7 MLD Bonhooghly STP can now be intercepted and diverted to the existing 60 MLD STP, optimizing infrastructure and resource utilization.
2.	At Prafullakanan in North Dum Dum Municipality	33.00	01	Compliance of observation received from PCC on "Detailed Project Report (DPR)" is under process. The DPR is required to revise due to elimination of I & D Structure considered in the DPR as I & WD Dept. Govt. of WB already constructed a lock gate at the confluence point of Bagjola Canal and Cantonment Canal. The revised DPR along with compliance report of PCC observation will be submitted very soon.
3.	At Prafullakanan STP-I in South Dum Dum	27.00	33	1) Construction works for STP has been started. Out of 484 no of piles of SBR foundation, 428 no piles already completed. Overall progress till date is 6.70%. 2) Progress of work getting delayed due to nonpayment of 1st R.A Bill of the agency for non-availability of fund. 3) Preparation of detail design & drawing of LS (Lifting Station) and sewerage network still not started till date as the IDT (Inter Departmental Transfer) process of land for construction of LS is not processed by the North 24 Parganas Dist. Administration.



30/03/26
 ASSISTANT ENGINEER (C)
 GPCD (SC) W & S
 KMDA

30/03/2026
 Executive Engineer,
 GPCD(SC), GAP Wing,
 W&S Sector, KMDA

30/3/26
 Superintending Engineer (North)
 Water & Sanitation (GAP) Sector
 K.M.D.A.

30/3/26
 Chief Engineer
 Water & Sanitation Sector
 GAP Wing, KMDA

~~16~~

**GOVERNMENT OF WEST BENGAL
DEPARTMENT OF URBAN DEVELOPMENT & MUNICIPAL AFFAIRS
NAGARAYAN DF-8, SECTOR-I,
SALT LAKE CITY, KOLKATA 700064**

No. 236 (8)/1(12) (Law) /UDMA-15011(15)/30/2020-Part(1)

Date: 25.03.2026

From : Smt. Nandini Ghosh, IAS,
Secretary to the Govt. of West Bengal.

To :

1. The Chief Executive Officer, KMDA,
2. The Director, SUDA,
3. The Municipal Commissioner, KMC,
4. The Commissioner, BMC,
5. The CEO, NKDA,
6. The Special Engineer SLRDC, Salt Lake,
7. The Executive Officer, South Dum Dum Municipality,
8. The ES, SMCQ, WB.

URGENT

**Sub: Request for submission of updated status report in M.A. No. 12/2024/EZ in O.A.
No. 14/2017/EZ [Tribunal on its Own Motion vs State of West Bengal & Ors.]
(Re: Kestopur and Bagjola Canals)**

Ref.: The Environment Department's letter dated 19.03.2026 (copy enclosed)

Sir/Madam,

With reference to the subject cited above, I am directed to forward herewith a copy of the letter dated 19.03.2026, as received from the Environment Department, which speaks for itself, with a request to furnish an updated status report, including all requisite details, in respect of the three aspects mentioned therein, covering, inter alia:

- (a) Action taken for removal of solid waste already dumped, along with measures adopted to prevent further dumping of solid waste;
 - (b) Identification and removal of encroachments, along with measures undertaken to prevent further encroachments; and
 - (c) Action taken for tapping of drains, along with measures adopted to prevent discharge of untreated sewage/industrial effluents into the Kestopur-Bagjola canals.
3. The updated status report may kindly be furnished at the earliest for onward submission to the appropriate authority.
 4. An intimation in this regard may also be sent to the Environment Department.

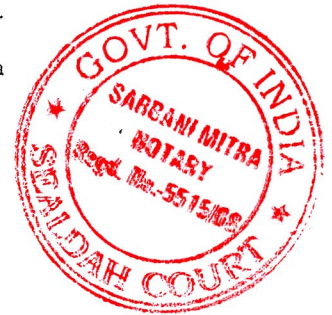
Encls: As stated above.

Yours faithfully,

Secretary to the Govt. of W.B.

NANDINI GHOSH, IAS
Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal

Page 1 of 2



No.236 (S)/1(12) (Law) /UDMA-15011(15)/30/2020-Part(1)

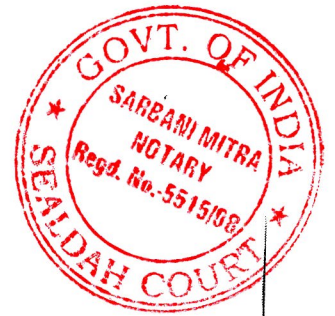
Date: 25.03.2026

Copy forwarded for information and necessary action to:

1. The Chief Engineer, GAP Sector, KMDA.
2. The Special Law Officer, Environment Department.
3. The Special Law Officer, UD & MA Department.
4. The SE, SUDA.
5. Sr. PS to the Principal Secretary, UD & MA Department.
6. Sr. PS to the PD, SMCG WB & Secretary, UD & MA Department.
7. Law & NGT Cell, KMC.
8. Law & NGT Cell, BMC.
9. Law & NGT Cell, NKDA.
10. Law & NGT Cell, KMDA.
11. Law & NGT Cell, SMCG, WB.
12. Office copy.

Secretary to the Govt. of W.B.

NANDINI GHOSH, IAS
Secretary
Department of Urban Development &
Municipal Affairs
Govt. of West Bengal



Tel: 03323349394

Fax: 03323347880

Date: 24/06/2026

Email:- secy.ma-wb@gov.in

Memo No : 40(sanction)/UDMA-13014(11)/23/2023-BDG-MA SEC

Sanction Order for Grant-in-Aid in Cash

Demand No. : 72

Department Code : UM

Financial Year : 2026 - 2027

1. Sanctioning Authority: JOINT SECRETARY, Urban Development and Municipal Affairs
2. Recipient of Grant: KMDA
3. Category of the recipient of Grant: Grantee Institution
4. Amount Sanctioned: Rs.10000000/-
Rupees One Crore Only.
5. DDO Code :- CAFUDA001
6. DDO Designation: DIRECTOR OF FINANCE, KMDA
7. Department Code: UM-Urban Development and Municipal Affairs
8. Head of Account Code :72-2217-05-192-067-31-02-V
9. Scheme Name Implementation of Schemes from Solid & Liquid Waste Management Fund constituted
10. Name of the Treasury/PAO & Accounts office: Pay & Accounts Officer-III, Calcutta PAO-III
11. Type of Grant:- Non-Recurring
12. Utilization Certificate Required or Not: Yes

13. Purpose of Grant : For the work 'Sewerage Project including I & D network, STP along with the house to house Septage collection through Cesspool vehicle for South Dum Dum Municipality.'

14. Applicable T.R Form No:- TR Form No.31

15. An amount of Rs.10000000/-(Rupees One Crore Only.) is hereby sanctioned for payment of Grant to the recipients as per Sl.No.2 from the Head of Account as stated in Sl.No.8 above against the Budget Provision of the Financial Year 2026 - 2027. The sanctioned amount will be payable through Transfer Credit into the LF/PL/Other Deposit Account/ECS/Cheque, as the case may be following the order issued by Finance Department in this regard.

16. Total released amount is within the Budget Provision of the Financial Year. 2026 - 2027

17. This order issues in exercise of the power delegated under Finance Department Memo. No. 2120-E.B. dated 27.03.2026 with the concurrence of Finance Deptt. vide Gr. U.O. No. Date null

18. The Principal Accountant General (A&E), West Bengal and Pay & Accounts Officer/Treasury Officer and other concerned are being informed.

19. Remarks: Fund is released as 1st instalment from SWM LWM H/A for the work 'Sewerage Project including I & D network, STP along with the house to house Septage collection through Cesspool vehicle for South Dum Dum Municipality.' This is issued in concurrence of this Department U.O. No.127/U.D. & M.A. dated 24.06.2026. Strict observations of all relevant Financial Rules & Regulations including E-Tender rule vide Finance Department memo no. 3103-F(Y) dt 27.07.22.

JOINT SECRETARY

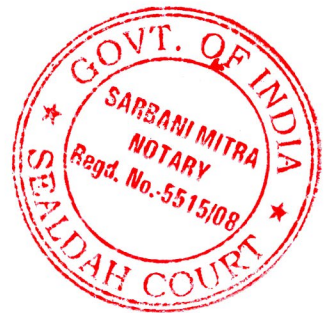
Urban Development and Municipal Affairs



Copy forwarded for information and necessary action to:-

1. The Principal Accountant General (A&E), Treasury Buildings, Kolkata-700001
2. The Principal Accountant General (Audit), Treasury Buildings, Kolkata-700001
3. The Principal Accountant General (Receipt, Works & Local Bodies Audit), CGO Complex at Salt Lake, Kolkata-700091
4. DIRECTOR OF FINANCE, KMDA
5. Pay & Accounts Officer-III, Calcutta PAO-III
6. Finance Department (Group N/R), Govt. of West Bengal
7. F.A., Department of UD&MA
8. PS to HMIC, Department of UD&MA
9. Sr. PS to Additional Chief Secretary, Department of UD&MA

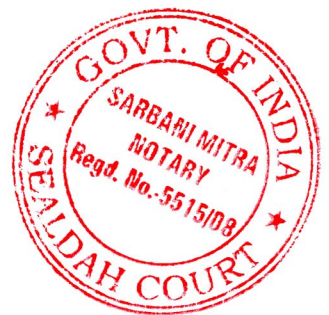
JOINT SECRETARY



Sub-Alloting Officer / DDO wise Alloted Amount Summary

SI No.	Sub-Alloting Code / DDO Code Designation	Amount
1.	CAFUDA001-DIRECTOR OF FINANCE, KMDA	10,000,000.00
		10,000,000.00

JOINT SECRETARY

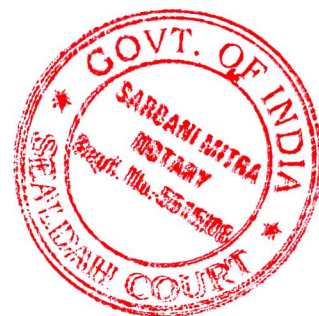


Allotment From Department - UM-Urban Development and Municipal Affairs to - CAFUDA001-DIRECTOR OF FINANCE, KMDA

Treasury Name : Calcutta PAO-III Pay & Accounts Office-III,

ID	Head of Account	Scheme Description	Object of Expenditure	Alloted Amount
175717	72-2217-05-192-067-31-02-V	Implementation of Schemes from Solid & Liquid Waste Management Fund constituted as per Order of by Honâble NGT	Other Grants	10000000
				10,000,000.00

JOINT SECRETARY



No. 122/UDMA-13014(11)/23/2023-BDG-MA SEC

Dated, 29th day of January, 2024

From: The Additional Secretary to the Govt. of West Bengal
To: Chief Executive Officer
Kolkata Metropolitan Development Authority

Sub: AA & FS for the scheme “Sewerage Project including I & D network, STP along with the house to house Septage collection through Cesspool vehicle for South Dum Dum Municipality”

I am hereby directed to refer to the scheme as received from you and to accord Administrative Approval as following.

Name of the Scheme (Project ID-KMDA/2023-2024/A-00031)	AA & FS Amount (Rs. In Lakh)	H/A	Phasing of expenditure (Rs. In Lakh)
Sewerage Project including I & D network, STP along with the house to house Septage collection through Cesspool vehicle for South Dum Dum Municipality	16640.15	72-2217-05-192-067-35-00-V	2023-2024-(500.00) 2024-2025-(2000.00) 2025-2026-(2600.00) 2026-2027-(3100.00) 2027-2028-(3600.00) 2028-2029-(4840.15)

The Administrative Approval mentioned above is subjected to:

- i) Strict observations of all relevant Financial Rules & Regulations including E-Tender rule vide Finance Department Memo. no. 3103-F(Y) dated 27.07.2022.
- ii) Timely completion of work to avoid escalation of cost.
- iii) Adherence to the online EMD receipt/refund as per FD Memo. no. 3975-F(Y) dated 28.07.2016 read with Memo. no. 2365-F(Y) dated 12.04.2018

Necessary fund will be released in due course from the above head as per availability of fund upon receipt of all e-tender documents like-NIT, work order, comparative statement etc.

This is issued in concurrence of Finance Department U.O. No. Group R/2023-2024/0295 dated 22.01.2024 of Group R

Additional Secretary to the
Government of West Bengal

No. 122/1(3)/ UDMA-13014(11)/23/2023-BDG-MA SEC

Dated, 29th day of January, 2024

Copy forwarded for information and necessary action to:

1. Chairman, South Dum Dum Municipality
2. Finance Department (Gr.N/R), Government of West Bengal
3. P.S. to HMIC, Department of UDMA
4. Financial Advisor, Department of UDMA

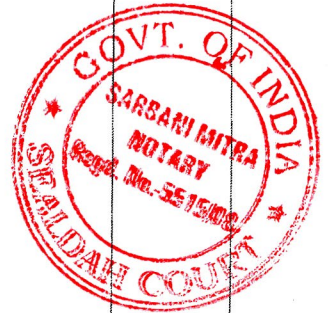
Additional Secretary to the
Government of West Bengal

ANNEXURE-I

FORMAT FOR HON'BLE NGT'S DIRECTION-WISE COMPLIANCE REPORT

Name of Department/DA/Office/ULB: GAP Wing, W&S Sector, KMDA
 Date: 10/06/2026

Sl. No.	Direction / Observation of Hon'ble NGT / WBPCB	Action Required	Action Taken#	Present Status (Completed/Ongoing)#	Physical Progress (%)#	Timeli ne for Compl etion	Name, Designation, Contact Number and E-mail ID of the Nodal Engineer/San itary Inspector Monitoring the Progress	Remark s, if any
1	Treating of sewage of identified 174 nos. of outfall falling into Bagjola canal.	Constructi on of STP for treating the sewage.	03 nos of STP were taken up by KMDA. 1)Bonohooghly STP in Baranagar Municipality 2) Prafullakana n STP in North Dum Dum Municipality 3)Prafullakana n STP-I in South Dum Dum	One 8.7 MLD STP at Bonhooghly, within Baranagar Municipality was conceived for pollution abatement of Bagjola Canal's upstream stretch. But now, an I&D and Pumping Station has been proposed near the existing the 60 MLD Baranagar STP (under Namami Gange program) which can intercept up to 35 MLD of upstream flow of Bagjola canal covering the stretch of Baranagar area. So, the proposed 8.7 MLD STP at Bonhooghly, within Baranagar Municipality is no longer technically required. The wastewater planned for treatment at the 8.7 MLD Bonhooghly STP can be intercepted and diverted to the existing 60 MLD Baranagar STP for treatment, subject to approval of funding authority(NMCG). Revised DPR complying all the observation of P.C.C, Finance Department, GoWB, has been prepared and forwarded to UD & MA, GoWB for further necessary action. i) Progress of work is temporarily stopped due to non-payment of 1 st R.A Bill of the agency due to non-availability of fund. ii) Preparation of detail design & drawing of LS (Lifting Station) and sewerage network still not started till date as the IDT (Inter Departmental Transfer) process of land for construction of Main Pumping	--- --- 6.70%.	--- --- 31.12. 2027	Supriyo Pal, 9830121780 kmdagpcdsc gap@gmail.com	No longer technically required



				Station (MPS) is not processed by the North 24 Parganas Dist. Administration.				
--	--	--	--	---	--	--	--	--

#Photographs, reports, proceedings or any other documentary evidence, if any, in support of compliance.

A. Status of AA&FS issuance, major actions undertaken, and pending issues/actions, if any-

1. **Bonhooghly STP in Baranagar Municipality-**

An 8.7 MLD Sewage Treatment Plant (STP) at Bonhooghly within Baranagar Municipality was originally conceived for the pollution abatement of the upstream stretch of the Bagjola Canal. However, an Interception & Diversion (I&D) and Pumping Station has now been proposed near the existing 60 MLD Baranagar STP under Namami Gange program, which is capable of intercepting up to 35 MLD of upstream flow from the Bagjola Canal, including the stretch falling within the Baranagar municipal area.

In view of this development, the proposed 8.7 MLD STP at Bonhooghly is no longer considered technically necessary. The wastewater that was originally planned to be treated at the proposed Bonhooghly STP can instead be intercepted and conveyed to the existing 60 MLD Baranagar STP for treatment, subject to the approval of the funding authority.

2. **Prafullakanan STP in North Dum Dum Municipality-** Revised DPR complying all the observation of P.C.C, Finance Department, GoWB, has been prepared and forwarded to UD & MA, GoWB for further necessary action.

3. **Prafullakanan STP-I in South Dum Dum-**

i) Progress of work is temporarily stopped due to non-payment of 1st R.A Bill of the agency due to non-availability of fund.

ii) Preparation of detail design & drawing of LS (Lifting Station) and sewerage network still not started till date as the IDT (Inter Departmental Transfer) process of land for construction of MPS is not processed by the North 24 Parganas Dist. Administration.

B. Physical and Financial Progress

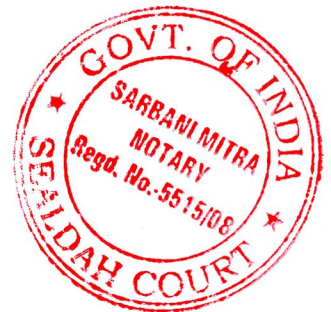
Component/Project	Physical Progress (%)	Expenditure Incurred (Rs.)	Expected Date of Completion
Prafullakanan STP-I in South Dum Dum	6.70%.	NIL	31.12. 2027

C. Issues/constraints, if any, requiring intervention, along with the action taken thereon.

1. IDT (Inter Departmental Transfer) process of land for construction of MPS is not yet processed by the North 24 Parganas Dist. Administration. Intervention is required from competent authority for early resolve of this issue.

D. Action Plan for Next 3 Months

Activity	Target Date
1. Preparation of detail design & drawing of LS (Lifting Station) and sewerage network.	10.07.2026 (subject to IDT of land for MPS.
2. Foundation of SBR basin of the STP.	30.09.2026 (subject to availability of fund for payment of Ist. R.A. Bill)



E. Checklist Format

1. **Liquid Waste Management**

Details of Functional STPs

Sl no.	Location	Installed capacity	Capacity currently utilised	GAP if any	Proposal for/measures taken for bridging the GAP	Name of Drains/Outfalls connected with STP	Mechanism for Real time monitoring

Details of Non functional STPs

Sl No	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status

Number of STPs under different stages of execution

Sl No	Location	Proposed Capacity	Target date of completion / Timelines for completion of the STPs	Present Status
1	Prafullakanan STP-I in South Dum Dum	27 MLD	31.12.2027	Progress of work is temporarily stopped due to non-payment of 1 st R.A Bill of the agency due to non-availability of fund.

In-situ Treatment in the Outfalls/Drains.

Sl No	Name of the River	Name of the Outfalls	Quantity of Sewer water getting treated	Target date of completion	Progress as on date

Details of Functional FSTP

Sl no	Location	Installed capacity	capacity currently utilised	GAP if any	Proposal for measures taken to bridge the GAP.	Mechanism for Real time monitoring

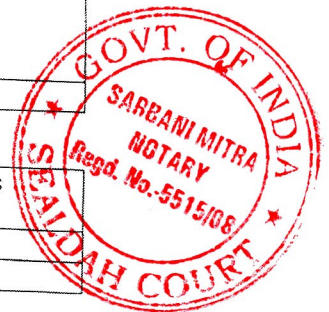
Details of Non functional FSTPs

Sl No	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status

Number of FSTPs under different stages of execution

Sl No	Location	Proposed Capacity	Target date of completion	Present Status

2. Details of Netting done in the outfalls/drains with frequency of cleaning.



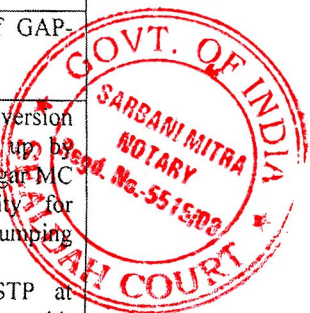
S l. No.	ULB Name / Auth ority Name	No of Drains/ Outfalls draining into Bagjola- Kestopur canals and/or river	No of drain s cover ed under nettin g	No of drains not covered under netting with reasons	Category of the drain (Whether it is Storm Water Drains or Sewage Bearing Drains or 'Dry Flow' drain)	Target date of completion of netting of all the drains	Pr es en t St at us	Whether the collected waste is sent to dumpsite	Mech anis m for Real time moni torin g
								If yes, Frequency and method	If no, presen t practi ce

3. Solid Waste Management, Fresh Waste (Ward wise)

4. Legacy Waste Management

5. An Action Taken Report on the following issues with regard to petition vide MA 12 of 2024/EZ :

Sl. No.	Issues	Action Taken
	Regarding alleged dumping and accumulation of solid wastes in Bagjola Canal near Adorsha Pally Main Road, Kestopur, Calcutta.	Not under the purview of GAP-KMDA.
	Regarding alleged dumping of garbage at the side of Bagjola Canal near Gauranga Nagar, Calcutta	Not under the purview of GAP-KMDA.
	Unauthorised bamboo constructions on Bagjola Canal near Gauranga Nagar	Not under the purview of GAP-KMDA.
	Regarding alleged dumping of construction wastes at the road side of Bagjola Canal near Gauranga Nagar	Not under the purview of GAP-KMDA.
	Floating wastes in Bagjola Canal near Gauranga Nagar, New Town	Not under the purview of GAP-KMDA.
	Condition of Bagjola Canal near New Town Action Area 2E, Calcutta	Not under the purview of GAP-KMDA.
	Regarding alleged discharge of liquid waste through pipeline on Bagjola Canal	STP with Interception & Diversion schemes have been taken up by GAP-KMDA and Bidhannagar MC based on land availability for installation of STP, Pumping Stations. The existing 60 MLD STP at Baranagar (Mathkol) with proposed MPS and I&D can cater a considerable part of sewage come from 69 numbers of outfalls under the Baranagar Municipal area and Kamarhati Municipal area.



		The proposed 27 MLD STP at South Dum Dum can cater 30 outfalls within South Dum Dum municipal area. The proposed 33 MLD STP at North Dum Dum can cater 1 outfall. The proposed 7.5 MLD STP at Jatragachi can cater 16 outfalls within Bidhannagar municipal area
	Regarding alleged dumping of solid wastes at Bank of Bagjola Canal in New Town Action Area 2E Calcutta	Not under the purview of GAP-KMDA.
	Regarding alleged construction and encroachment at the banks of Bagjola Canal near Adorsha Pally Main Road Kestopur Calcutta	Not under the purview of GAP-KMDA.

N.B.: Items not applicable may be struck out.

Note: This is an indicative format outlining the major areas for ready reference and necessary action.

(Signature)

Name

Designation

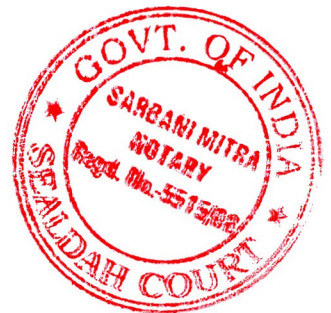
Office/Organization(Seal)

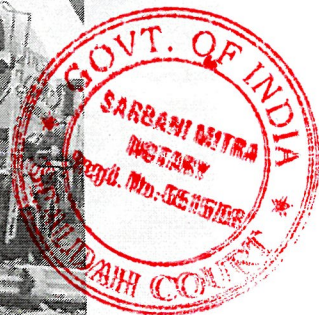
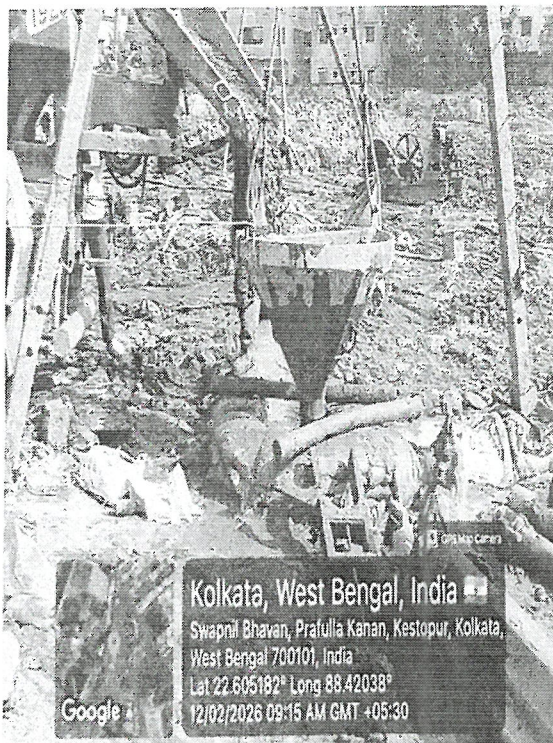
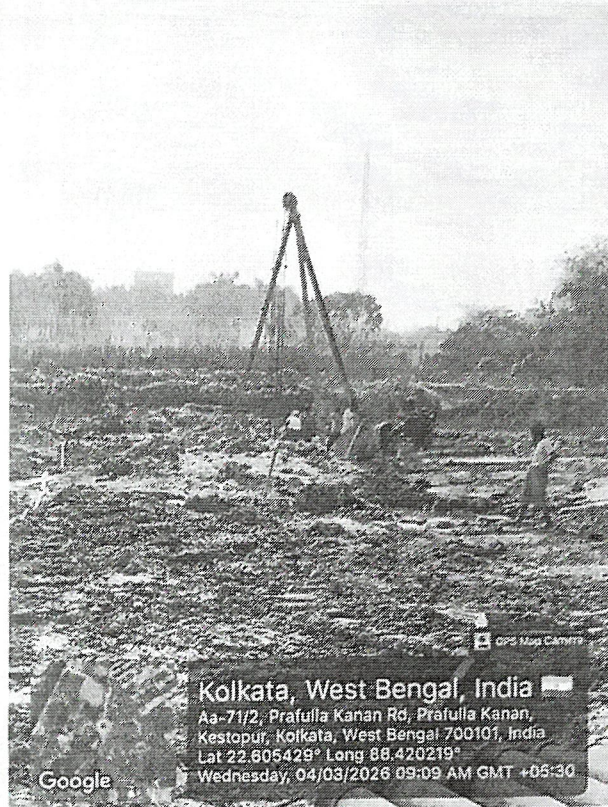
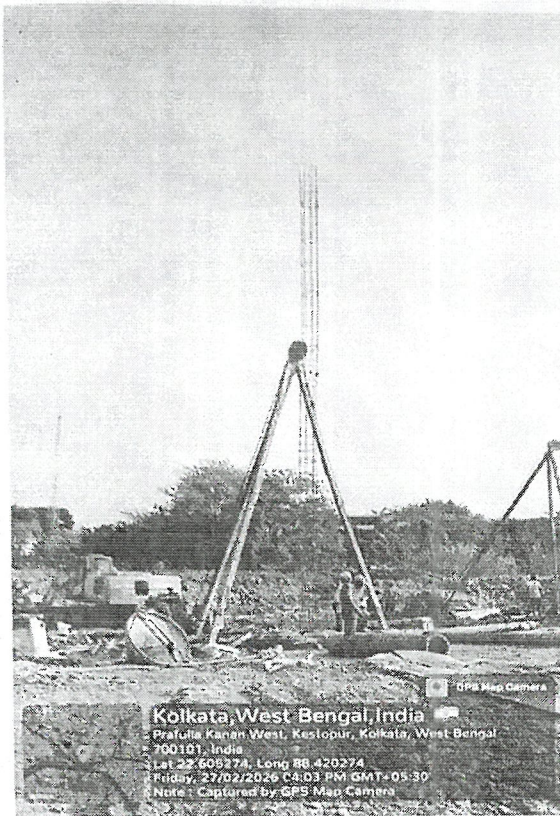
10/06/26
ASSISTANT ENGINEER (C)
GPCD (SC)/W & S
KMDA

10/06/26
Executive Engineer,
GPCD(SC), GAP Wing,
W&S Sector, KMDA

10/06/26
Superintending Engineer (North)
Water & Sanitation (GAP) Sector
K.M.D.A.

10/06/26
Chief Engineer
Water & Sanitation Sector,
GAP Wing, KMDA





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ACTION TAKEN REPORT BY KMDA FOR BAGJOLA CANAL
AS ON 10/06/2026

For total identified 174nos of outfall falling into Bagjola canal(Starting from BT road upto Jatragachi),and 17 nos outfall falling in Tatia khal which is meeting at the starting point at Bagjola khal near BT road. 11 nos of land were identified for construction of STP. The details of the interception of the drains falling into Bagjola Canal to the 11 nos proposed STP which was proposed initially are as follows-

SI No.	Name of STP	Proposed Capacity (MLD)	Nos of drains Proposed to be intercepted	Nature of land
1	STP-1	31	17 (TA-1-TA-8, TB-1toTB-9)	Private Land
2	STP 2	27.5	11 (TA 9-TA 14A)	Private Land
3	Baranagar STP	8.70	5 (TB 10-TB 14A)	Govt. Land
4	STP 3	29	39(TA 15-TA 38)	Private Land
5	STP 4	18.00	1 (TB 15)	Private Land
6	STP 5	63.00	1 (TA 39)	Private Land
7	STP 6	28.60	57(TA 40-40A-TA 41),(TA 42-TA-67), (TA-69-72),(TB 16-TB 30)	Private Land
8	Prafulla Kanan STP 1	27.00	33 (TB 31-59)	Govt. Land
9	Prafulla Kanan STP 2	33.00	1 (TA 68)	Govt. Land
10	Jatragachi STP	7.50	16 (TA 80- TA 84, TB 60-TB 70)	Govt. Land
11	STP 7	1.00	10 (TA 73- TA 79, TB 71- TB 73)	Private Land
Total no of out falls			174nos	

So, out of 11 nos of land ,7 nos were private land so construction of STP on those plots could not be possible. Out of the remaining 4 nos of land, the STP proposed for Jatragachi will be taken up by Bidhan nagar Municipal Corporation and the rest of 03 nos of STP were taken up by Kolkata Metropolitan Development Authority, the status of which are as follows-



Sl No	Location	Proposed Capacity	No of Drains	Action Taken (as on 10/06/2026)
1.	At Bonhooghly in Baranagar Municipality	8.70	05	As the tender has not been mature even after 5th Call, the competent authority anticipated that the location of the proposed STP on the water body at Bonhooghly lake under Baranagar Municipal area is the prime cause of such unwillingness of the enthusiastic bidders due to environmental clearance issue. An alternative land has been identified for the construction of proposed STP and the IDT proposal for the land is under process Vide E-file computer No.90552.due to change of the location of STP, the current DPR is being modified accordingly. Due to recent project updates an Interception and Diversion (I&D) structure has been proposed at the Bagjola Canal near the Baranagar STP as part of the Howrah-Bally-Baranagar HAM project under the Namami Gange programme of the National Mission for Clean Ganga (NMCG). This I&D will convey wastewater to the existing 60 MLD STP at Baranagar via a proposed 35 MLD pumping station to be constructed within the Baranagar STP premises, subject to approval of funding authority (NMCG). Since the previously proposed 8.7 MLD STP at Bonhooghly, within Baranagar Municipality is located upstream of the proposed I&D point near the 60 MLD Baranagar STP, it is no longer technically required. The wastewater intended for treatment at the 8.7 MLD Bonhooghly STP can now be intercepted and diverted to the existing 60 MLD STP, optimizing infrastructure and resource utilization.
2.	At Prafullakanan in North Dum Dum Municipality	33.00	01	Revised DPR complying all the observation of P.C.C, Finance Department, GoWB, has been prepared and forwarded to UD & MA, GoWB for further necessary action.
3.	At Prafullakanan STP-I in South Dum Dum	27.00	33	1) Construction works for STP has been started. Out of 484 no of piles of SBR foundation, 428 no piles already completed. Overall progress till date is 6.70%. 2) Progress of work is being temporarily withheld due to nonpayment of 1st R.A Bill of the agency for non-availability of fund. 3) Preparation of detail design & drawing of LS (Lifting Station) and sewerage network still not started till date as the IDT (Inter Departmental Transfer) process of land for construction of MPS is not processed by the North 24 Parganas Dist. Administration.

10/06/26
ASSISTANT ENGINEER (C)
GPCD (SC)/W & S
KMDA

10/06/2026
Executive Engineer,
GPCD(SC), GAP Wing,
W&S Sector, KMDA

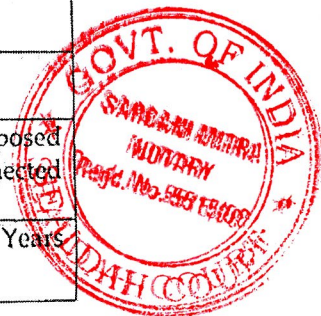
10/6/26
Superintending Engineer (North)
Water & Sanitation (GAP) Sector
K.M.D.A.

Chief Engineer
Water & Sanitation Sector,
GAP Wing, KMDA

M.A. 12/2024/EZ arising out of O.A. No. 14/2017/EZ [Tribunal on its own motion Re: Kestopur Bagjola Canal]

Kestopur Canal:

Sl. No.	Information required for	Reply
1.	Timeline for acceptance for DPR or Financial Sanction or for inviting Tenders or acceptance of Tenders.	There is no specific timeline.
2.	Steps taken by Government if Tenders notices for setting up of STPs is not responded.	N.A for Kestopur
3.	To specify timeline for construction of STP.	Two years from the date of Work Order.
4.	Reason for no mechanism for real-time monitoring.	Deptt. may take up the work of Real-time monitoring of STP's effluent (OCEMS) through separate tender, if approved by competent authority.
5.	The total number of outfalls into the Kestopur Canal.	Considered 51 No Outfalls at Salt Lake, Kestopur, South Dumdum and KMC area.
6.	Illustrate the word "listing".	NA
7.	The amount of fine imposed and collected has to be disclosed.	NA
8.	Actions taken to reclaim the environment.	For Pollution Abatement of Kestopur Canal, KMDA Prepared the DPR to intercept 51 No Outfall of this canal.
9.	Remedial action taken to protect environment.	-Do-
10.	The number of outfalls that are connected to the STPs.	48 No outfalls to be connected at proposed 41MLD STP and 03 No outfalls to be connected at existing Bangur STP under KMC.
11.	Timeline for actions to be specified.	Timeline for construction of STP ; Two Years from the date of Work Order.



15/6/2026
Executive Engineer,
GPCD(SC), GAP Wing,
W&S Sector, KMDA

15/06/26
Superintending Engineer (South)
Water & Sanitation (GAP) Sector
K.M.D.A

15/6/26
Chief Engineer
Water & Sanitation Sector,
GAP Wing, KMDA

Bidhannagar Municipal Corporation

Subject: Submission of updated Action Taken Report in compliance with Hon'ble NGT Order dated 12.11.2025 in M.A. No. 12/2024/EZ in O.A. No. 14/2017/EZ | Tribunal on its Own Motion Vs State of West Bengal & Ors.]

Ref: 848(8)/UDMA-15011(15)/30/2020-LS-UD-Part (1) Dated: 01.12.2025

M.A. No. 12/2024/EZ in O.A. No. 14/2017/EZ Dated: 12.11.2025

With reference to the subject cited above, the updated Action Taken Report with regard to the aspects mentioned in the Order dated 12.11.2025 of the Hon'ble National Green Tribunal (NGT) in respect of Kestopur Canal and Bagjola Canal is furnished below:

i. Removal of Solid waste already dumped in and around the canal and prevention of further dumping:

a) Kestopur Canal:

- In order to prevent unplanned dumping of solid waste, 9 (nine) nos. of 1100 litre capacity metallic garbage bins have been placed at different locations along the sides of the Kestopur Canal.
- The bins are being cleared regularly by the concerned department of Bidhannagar Municipal Corporation (BMC) to ensure maintenance of hygienic condition.
- Further, periodic cleaning of both sides of the canal is being undertaken on a regular basis to prevent accumulation of solid waste.

b) Bagjola Canal:

- In order to prevent unplanned dumping of solid waste, 11 (eleven) nos. of 1100 litre capacity metallic garbage bins have been placed at different locations along the sides of the Bagjola Canal.
- The bins are being cleared regularly by the concerned department of Bidhannagar Municipal Corporation (BMC) to ensure maintenance of hygienic condition.
- Further, periodic cleaning of both sides of the canal is being undertaken on a regular basis to prevent accumulation of solid waste.

ii. Identification and removal of encroachments already made in the canal area and prevention of further encroachments:

a) Kestopur and Bagjola Canal:

- Both the canal areas fall under the jurisdiction of the Irrigation & Waterways Department and are maintained by the said Department.



iii. Tapping of drains flowing into the canal to ensure that no untreated sewage or industrial effluent is discharged therein:

b) Kestopur Canal:

- The Detailed Project Report (DPR) for Pollution Abatement of Kestopur Canal is currently under preparation by Kolkata Metropolitan Development Authority (KMDA).

c) Bagjola Canal:

- In order to prevent discharge of untreated sewage or industrial effluent into the Bagjola Canal, a DPR amounting to Rs. 46.74 Crore was initially prepared by KMDA and approved under AMRUT 2.0.
- The same was handed over to Bidhannagar Municipal Corporation (BMC) for execution vide Memo No. 12/CE/GAP/W&S/KMDA/DPR/06/2021 dated 07.04.2022.
- Subsequently, the project was transferred to Ring-Fenced Fund on 16.05.2023.
- After obtaining the Administrative Approval and Financial Sanction (AA&FS) for the said project vide Memo No. 1243/UD&MA-13014(11)/12/2023-BDG-MA SEC dated 12.12.2024, the tender process was initiated and the Work Order was issued on 11.06.2025.
- The work is currently in progress.


Assistant Engineer & Nodal Officer
Bidhannagar Municipal Corporation


Executive Engineer
Bidhannagar Municipal Corporation





**GOVERNMENT OF WEST BENGAL
URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS DEPARTMENT
STATE URBAN DEVELOPMENT AGENCY**

"H.G.S BHAVAN", HC Block, Sector III, Bidhannagar, Kolkata - 700 106, West Bengal

☎ 33-6636 6600, e-mail : wbsudadir@gmail.com

Report in reference to the letter vide no. 209/ENV/15017/15/2024 dated. 121.02.2026 of Environment Department and Letter vide, no. 848(8)/UDMA-15011(15)/30/2020-LS-UD-Part(1) dated. 01.12.2025 & vide, no. 52(8)/UDMA-15011(15)/30/2020-LS-UD-Part(1) dated. 22.01.2026 of UD&MA Department regarding MA.12/2024/EZ arising out of OA No.14/2017/EZ [Tribunal on its own motion Re: Kestopur and Bagjola Canals]

1. Action already taken / proposed to be taken in compliance with the orders and directions of the Hon'ble NGT (with special reference to the solemn order dated 12.11.2025).

Reply : In respect of Solid Waste Management necessary reports have been posted at **Annexure 1 to 4.**

2. Action taken for removal of solid waste already dumped and measures adopted to prevent further dumping of solid waste into the canals.

Reply:

- ✓ All the respective ULBs have clean the dump Solid Waste beside the canal. They have deployed Nirmal Sathis to supervise the littering activities by the residents and also by the floating population and try to motivate/mobilize them not to litter the canal area. Inspite of that if some littering occurs, the Nirmal Bandhus of the ULBs take immediate action to collect and dispose that. Further all these ULBs have installed iron netting at the disposal point of their drains to the canal and established the system of regularly cleaning of the same.

3. Steps taken for identification and removal of encroachments and measures to prevent further encroachment.

Reply : All these ULBs have identified the encroached points and taken several measures to clear up the space. To prevent further encroachment the ULBs are taking help of local Councillor and the already deployed Nirmal Sathis and Nirmal Bandhus.



4. Budgetary allocation for each project.

Reply : For Fresh Waste Processing the Budgetary Allocation for setting up the plant is placed at Annexure-2 and for Legacy Waste Processing the Budgetary Allocation is placed at Annexure-3.

5. Target completion date/timeline (with reasonable margin) for making each project functional.

Reply : For Fresh and Legacy Waste Processing target timeline for completion are placed at Annexure 2 and Annexure- 3 respectively.

Sarban Mitra
24-02-2024
Director.

State Urban Development Agency



**GOVERNMENT OF WEST BENGAL
URBAN DEVELOPMENT AND MUNICIPAL AFFAIRS DEPARTMENT
STATE URBAN DEVELOPMENT AGENCY**

"ILGUS BHAVAN", HC Block, Sector III, Bidhannagar, Kolkata – 700 106, West Bengal

☎ 33-6636 6600, e-mail : wbsudadir@gmail.com

6. Monitoring mechanisms and measures adopted to ensure completion of project works within the stipulated time frame.

Reply :

Legacy Waste Processing

- ✓ Deployed manpower from State and ULB level for observing and keeping record of daily input of Legacy Waste and output of processed fractions.
- ✓ Through real time monitoring system
- ✓ Weekly visit of Nodal Engineers from the State for monitoring and resolution of disputes.
- ✓ Monthly visit of Nodal Officers from the State for monitoring on field.
- ✓ Weekly review (every Tuesday) with the agencies and ULBs through video conference.

Fresh Waste Processing

- ✓ Deployed manpower from ULBs level for observing and keeping record of daily input of fresh Waste and output of processed fractions
- ✓ Through real time monitoring system (presently at the sites where agencies have been engaged).
- ✓ Weekly visit of Nodal Engineers from the State for monitoring and resolution of disputes.
- ✓ Monthly visit of Nodal Officers from the State for monitoring on field.
- ✓ Weekly review (every Monday) with the agencies and ULBs through video conference.

Chandhan
20/05/2017
Director, SUDA

Director,
State Urban Development Agency



Annexure-I

Status of per day Collection & Transportation of Fresh Waste of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals

Sl No	District	ULB	No. of ward	Population (Census 2011)	Per day Generation of fresh waste (TPD)	Door to door collection of fresh waste in no. of wards		Collection of segregated fresh waste in no. of wards		Quantity of fresh waste being collected & transported per day (TPD)				Tentative timeline for ensuring 100% segregation
						Full	Partial	Full	Partial	Wet Waste	Dry Waste	Mixed Waste	Total	
1	North 24 Parganas	Baranagar	34	2,45,213	134	34	0	23	11	67.00	35.00	32.00	134	Sept. 26
2	North 24 Parganas	Bidhan Nagar MC	41	6,34,107	287	41	0	8	33	119.00	93.00	75.00	287	Sept. 26
3	North 24 Parganas	Dum Dum	22	1,14,786	50	22	0	16	8	28.00	13.00	9.00	50	Sept. 26
4	North 24 Parganas	Kamrhati	35	3,31,163	128	35	0	30	5	62.00	44.00	22.00	128	Sept. 26
5	North 24 Parganas	Madhyamgram	28	1,96,127	62	28	0	28	0	36.50	22.00	3.00	62	Aug. 26
6	North 24 Parganas	North Dum Dum	34	2,49,142	30	34	0	34	0	20.00	10.00	0.00	30	Achieved
7	North 24 Parganas	South Dum Dum	35	4,03,316	287	35	0	30	5	171.00	55.00	61.00	287	May. 26
8	Kolkata	Kolkata MC	144	4,59,4718	3668	144	0	27	117	1840.00	360.00	1468.00	3668	Apr. 26
		Total =	373	6768572	4646	373	0	196	179	2343.5	632	1670	4645.5	

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24.02.2018

Director.

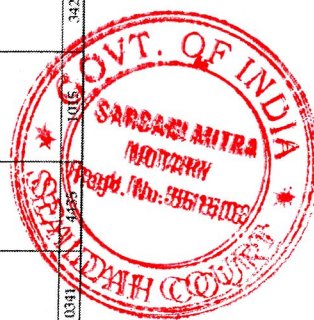
State Urban Development Agency



Annexure-2

Action plan for ensuring 100% processing of fresh waste of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals

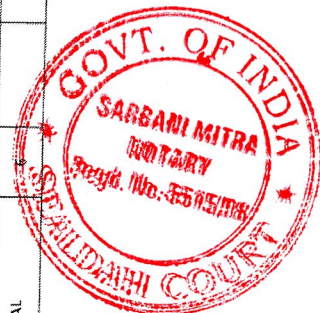
Break up details of waste processing										Action plan to process 100% of waste									
Sl. No.	Name of District	ULB	No. of ward	Population (Census 2011)	Waste Generation (TPD)	Waste being processed per day (TPD)	Gap in processing (TPD)	Energy plants (Waste to energy plants)	Bio-Compost units	Used in Cement units	Land Fill Sites	MRF	Budget outlay (Rs. In Cr)	DPR Prepared for Plant Infrastructure works (Yes/ No)	Tender Published for engagement of agency for Plant Infrastructure works (Yes/ No)	Work Order Issued to agency (Yes/ No)	Infrastructure Work Started by agency (Yes/ No)	Time line for starting of processing of Fresh waste	Remarks
1	North 24 Parganas	Baranagar	34	2,45,213	134														
2	North 24 Parganas	Dum Dum	35	2,78,435	163														
3	North 24 Parganas	South DumDum	24	1,52,783	40	340	0	0	214.5	23.4	39	113.1	70.91	Yes	Yes	Yes	Yes	Started	
4	North 24 Parganas	North Dum Dum	23	1,25,058	53														
5	North 24 Parganas	Konarhati	41	6,34,107	287	0	287	0	0	0	0	0	17.52	Yes	Yes	Yes	Yes	Sept, 2026	
6	North 24 Parganas	Bidhannagar Municipal Corporation	24	1,47,221	44	0	44	0	0	0	0	0	38.33	Yes	Yes	No	No	Dec, 2026	
7	North 24 Parganas	Madhyanagar	23	1,32,806	46	16	30	0	8.8	0.96	1.6	4.64	9.86	Yes	Yes	No	No	Dec, 2026	
8	Kolkata	Kolkata MC	144	4594718	3668	609	3059	5	500	2	0	102	600.00	Yes	Yes	Yes		Sept, 2027	KMC has engaged Consultant for preparation of DPR for designing several options for Solid Waste Processing at the newly allotted 73 hector land at Dhapa.
Total =			348	6310341	4436	1015	3420	5	723.3	26.36	40.6	219.74	736.61						



608
 Director,
 State Urban Development Agency

Status of Bio-mining & Bio-remediation of Legacy Waste of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals

Sl No	District	ULB	No. of Legacy waste sites	Location of site	GPS coordinate (Lat & Long)	Area of Dump Site (in acre)	Quantity of Waste in each site (MT)	Quantity of legacy waste processed (MT)	Quantity of Legacy Waste to be processed (MT)	Timeline to complete processing at each site	Area Reclaimed (in Acre)	Process adopted to remediate at each site	Earmarked Budget (Rs. In Crore)	Action plan to remediate and recover the sites			
														Rfp prepared for engagement of agency for processing (Y/N)	Tender floated (Y/N)	Work order issued to Agency for processing (Y/N)	Processing Work Started (Y/N)
1	KOLKATA	Kolkata MC	2	Garden Reach DHAPA Under W-58 OF BR- VII/KMC	Lat 22.530578° N Long 88.291576° E 22°32'32.6" N 88°25'17.6" E	19.77	150000	125000	25000	Sept, 26	2	Biomining and Bio Remediation	82.50	Yes	No	No	No
2	NORTH 24 PARGANA	Madhyamgram	1	Digberia	22.69264° N 88.50134° E	60	600000	1813000	4187000	Dec, 28	8	Biomining and Bio Remediation	330.00	Yes	No	No	No
3	NORTH 24 PARGANA	Bidhanagar MC	1	Mellar Eberia	22.3552° N 88.2647° E	2.17	263768	116068	87700	June, 27	1.19	Biomining and Bio Remediation	11.21	Yes	Yes	No	No
4	NORTH 24 PARGANA	Baranagar				55	300000	300000	0	Completed	55	Biomining and Bio Remediation	16.50	NA	NA	NA	NA
5	NORTH 24 PARGANA	Dum Dum		Pramodnagar Beside Belghoria Expressway	22.648657° N 88.397365° E	22.68	1945400	1015000	930400	Dec, 28	6	Biomining and Bio Remediation	107.00	Yes	Yes	Yes	Yes
6	NORTH 24 PARGANA	North Dum Dum															
7	NORTH 24 PARGANA	South Dum Dum															
8	NORTH 24 PARGANA	Kamrathi	1	Matagiri Harna Pally, Kamrathi	22.679309° N 88.379746° E	8.00	950000	84630	865370	Dec, 28	0.5	Biomining and Bio Remediation	52.25	Yes	Yes	Yes	Yes
TOTAL													599.45				



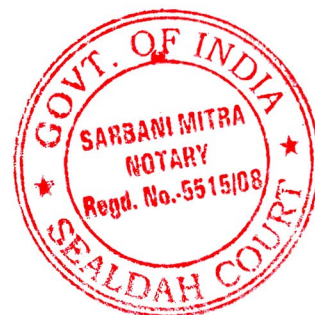
Sarbani Mitra
24-02-2018

Director,
State Urban Development Agency

Status of Construction and demolition waste management of 8 ULBs of West Bengal beside Bagjola-Kestopur Canals

Sl No	District	ULB	Total per day generation of C&D waste (TPD)	The detail of plant established for the treatment of C&D waste including the existing capacity and capacity utilization	Remarks
1	North 24 Parganas	Baranagar	10.12	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
2	North 24 Parganas	Bidhan Nagar MC	26.16	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
3	North 24 Parganas	Dum Dum	4.73	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
4	North 24 Parganas	Kamarhati	13.66	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
5	North 24 Parganas	Madhyamgram	8.09	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
6	North 24 Parganas	North Dum Dum	10.29	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
7	North 24 Parganas	South Dum Dum	16.64	0	Segregated fractions are being sold and reused and the remaining are being disposed at KMC plant for processing.
8	Kolkata	Kolkata MC	245.65	500	
		Total =	335.34	500	


 Director. 24-02-2024
 State Urban Development Agency





Compose



Inbox

16



Special Law Officer
to me, lawcel

Jun 11, 2024

Starred

Snoozed

Sent

Drafts

Purchases

Bills

More

pl compile

----- Forwarded message -----

From: Asstt. Engr. SnD NORTH ZONE <ee_s1_north@kmcgov.in>

Date: Wed, Jun 10, 2026 at 4:23 PM

Subject: Submission of Action Taken Report in connection with MA. 12/2024/EZ arising out of QA No.14/2017/EZ [Tribunal on its or

To: pgludma@gmail.com <pgludma@gmail.com>

Cc: jlo.wbsong@gmail.com <jlo.wbsong@gmail.com>, lawcelwbsmcg@gmail.com <lawcelwbsmcg@gmail.com>, SANTANU KU

Labels

According to Sewerage and Drainage System and location plan of Bangur STP and adjoining areas, it is seen that KMI one point after treating the DWF through Bangur STP. Moreover, 2 (Two) other storm water flow (SWF) outfalls are c plan of Bangur STP and the adjoining area is enclosed herewith.

Since the area is outside the territorial jurisdiction of Kolkata Municipal Corporation (KMC) so SWF and Health activi KMC.

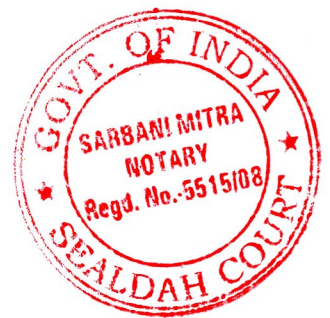
① Upgrade



Reply

Reply all

Forward



X

FORMAT FOR HON'BLE NGT'S DIRECTION-WISE COMPLIANCE REPORT

Name of Department/DA/Office/ULB: _____

Date: _____

Sl. No.	Direction / Observation of Hon'ble NGT / WBPCB	Action Required	Action Taken #	Present Status (Completed/Ongoing) #	Physical Progress (%)#	Timeline for Completion	Name, Designation, Contact Number and E-mail ID of the Nodal Engineer/ Sanitary Inspector Monitoring the Progress	Remarks, if any
1								
2								
3								
4								
5								

#Photographs, reports, proceedings or any other documentary evidence, if any, in support of compliance.

A. Status of AA&FS issuance, major actions undertaken, and pending issues/actions, if any-

- 1.
- 2.
- 3.

B. Physical and Financial Progress

Component/Project	Physical Progress (%)	Expenditure Incurred (Rs.)	Expected Date of Completion
-------------------	-----------------------	----------------------------	-----------------------------

C. Issues/constraints, if any, requiring intervention, along with the action taken thereon.

- 1.
- 2.
- 3.

D. Action Plan for Next 3 Months

Activity	Target Date

E. Checklist Format

1. Liquid Waste Management

Details of Functional STPs

Sl no.	Location	Installed capacity	Capacity currently utilised	GAP if any	Proposal for/measures taken for bridging the GAP	Name of Drains/Outfalls connected with STP	Mechanism for Real time monitoring
1.	17 no Ward of Bidhannagar Municipal Corporation.	27 MLD	18 MLD	un-utilised	Due to non availability of sewage from sector I,II,III of saltlake area.	Cantonment Canal	under the supervision of Saltlake Reclamation and Development Circle.



Details of Non functional STPs

Sl No	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status

Number of STPs under different stages of execution

Sl No	Location	Proposed Capacity	Target date of completion / Timelines for completion of the STPs	Present Status
1.				
2.				
3.				
4.				
5.				

In-situ Treatment in the Outfalls/Drains.

Sl No	Name of the River	Name of the Outfalls	Quantity of Sewer water getting treated	Target date of completion	Progress as on date

Details of Functional FSTP

Sl no	Location	Installed capacity	capacity currently utilised	GAP if any	Proposal for measures taken to bridge the GAP.	Mechanism for Real time monitoring

Details of Non functional FSTPs

Sl No	Location	Installed Capacity	Measures taken for rejuvenation, if any	Target date of completion	Present Status

Number of FSTPs under different stages of execution

Sl No	Location	Proposed Capacity	Target date of completion	Present Status

2. Details of Netting done in the outfalls/drains with frequency of cleaning.

Sl No	ULB Name / Authority Name	No of Drains/ Outfalls draining into Bagjola-Kestopur canals and/or river	No of drains covered under netting	No of drains not covered under netting with reasons	Category of the drain (Whether it is Storm Water Drains or Sewage Bearing Drains or 'Dry Flow' drain)	Target date of completion of netting of all the drains	Present Status	Whether the collected waste is sent to dumpsite	Mechanism for Real time monitoring
								If yes, Frequency and method	If no, present practice



3. Solid Waste Management, Fresh Waste (Ward wise)

4. Legacy Waste Management

5. An Action Taken Report on the following issues with regard to petition vide MA 12 of 2024/EZ :

Sl. No.	Issues	Action Taken
	Regarding alleged dumping and accumulation of solid wastes in Bagjola Canal near Adorsha Pally Main Road, Kestopur, Calcutta.	
	Regarding alleged dumping of garbage at the side of Bagjola Canal near Gauranga Nagar, Calcutta	
	Unauthorised bamboo constructions on Bagjola Canal near Gauranga Nagar	
	Regarding alleged dumping of construction wastes at the road side of Bagjola Canal near Gauranga Nagar	
	Floating wastes in Bagjola Canal near Gauranga Nagar, New Town	
	Condition of Bagjola Canal near New Town Action Area 2E, Calcutta	
	Regarding alleged discharge of liquid waste through pipeline on Bagjola Canal	
	Regarding alleged dumping of solid wastes at Bank of Bagjola Canal in New Town Action Area 2E Calcutta	
	Regarding alleged construction and encroachment at the banks of Bagjola Canal near Adorsha Pally Main Road Kestopur Calcutta	

N.Ba Items not applicable may be struck out.

Note: This is an indicative format outlining the major areas for ready reference and necessary action.

(Signature)

Name

Designation

Office/Organization

(Seal)



Executive Engineer

Bidhannagar Municipal Services Division
Deptt. Of U.D. & M.A., Govt. Of West Bengal
Nirman Bhavan, Salt Lake, Kolkata-700091

Executive Engineer
Central Mechanical Division
Department of Urban
Development & Municipal Affairs
Nirman Bhavan, Salt Lake,
Kolkata-700 091

Special Engineer

Salt Lake Reclamation & Development Circle
Deptt. of U.D. & M.A., Govt. of W.B.
Nirman Bhawan, Salt Lake City, Kolkata-91

**STATUS OF KESTOPUR AND BAGJOLA CANAL :****Results and Discussion**

The study of the water quality in the Kestopur Canal and Bagjola Canal in the lean period has been carried out for the year 2025 & 2026. State Board collected the samples from Kestopur Canal at *Upstream of PHE Pump House Near Balaka Abasan* and from Bagjola Canal at 3 location: 1. *Bagjola Canal at Dum Dum Park*, 2. *Bagjola Canal at Sonapur Bridge*, 3. *Bagjola Canal at Kulti Pumping Station*. The pH level remained almost same in the Kestopur Canal, whereas it showed a fluctuated trend across the Bagjola Canal locations. However, the parameters both COD and BOD show an improving trend in both canals. Meanwhile, TSS levels show an increasing trend in the Kestopur Canal but a decreasing trend in the Bagjola Canal.

Results of Kestopur Canal

Parameter	Date of sampling- 05.03.2025	Date of sampling- 19.05.2026
	2025	2026
pH	7.17	7.18
COD (mg/L)	38.0	30.26
BOD (mg/L)	17.81	10.50
TSS (mg/L)	36.00	46.00
Nitrate-N (mg/L)	0.36	1.36
Phosphate-P (mg/L)	0.15	0.18
Ammoniacal – N (mg/L)	10.60	18.55

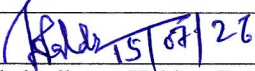
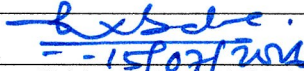
Results of Bagjola Canal

Parameter	Date of sampling- 05.03.2025				Date of sampling- 19.05.2026			
	Location			Average	Location			Average
	1*	2*	3*		1*	2*	3*	
pH	7.39	7.28	7.41	7.36	7.17	7.26	7.41	7.28
COD (mg/L)	66.0	33.0	39.0	46.0	52.70	35.14	48.80	45.55
BOD (mg/L)	30.75	17.25	12.97	20.32	23.0	16.50	16.67	18.73
TSS (mg/L)	46.00	42.00	286.00	124.67	90.00	42.00	48.00	60.00
Nitrate-N (mg/L)	0.36	0.21	0.31	0.29	0.87	2.50	0.93	1.43
Phosphate-P (mg/L)	0.19	0.17	0.18	0.18	0.27	0.20	0.13	0.2
Ammoniacal – N (mg/L)	14.70	12.65	11.15	12.83	19.10	18.35	17.10	18.18

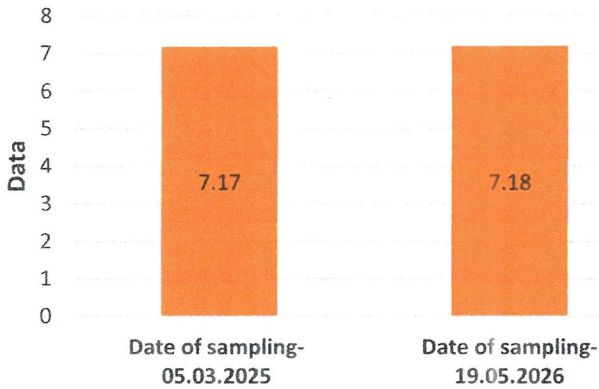
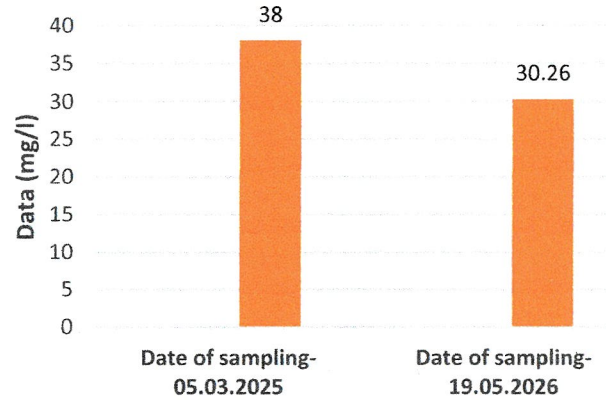
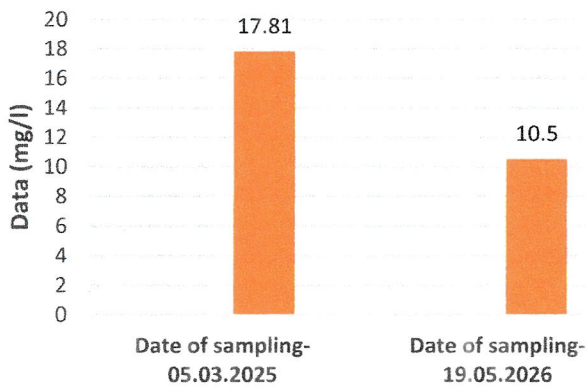
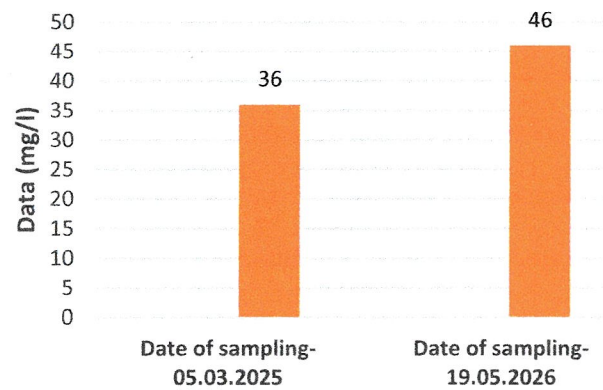
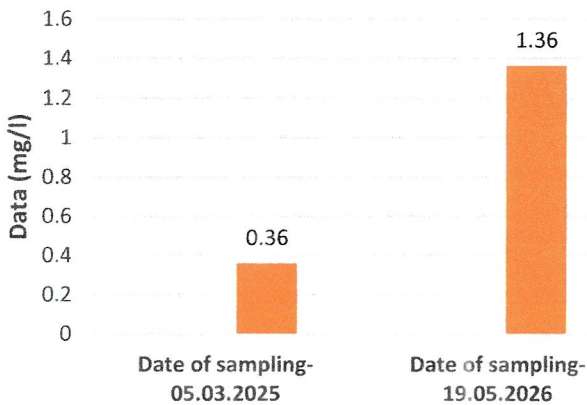
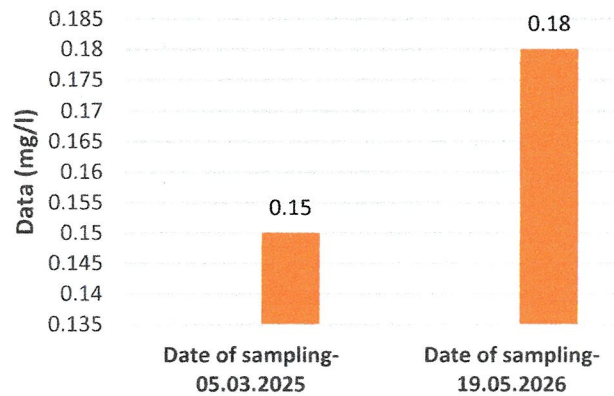
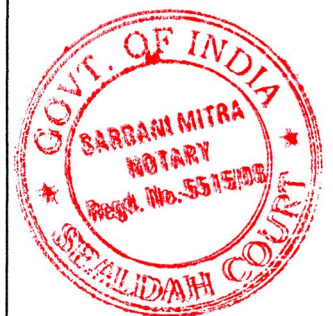
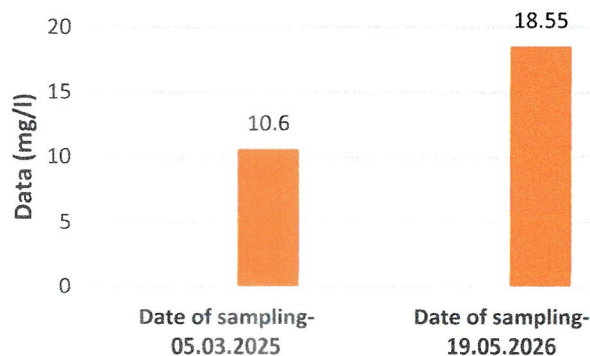
*1- Bagjola Canal at Dum Dum Park, 2- Bagjola Canal at Sonapur Bridge, 3- Bagjola Canal at Kulti Pumping Station

Nutrient parameters in both canals showed an increasing trend during the lean periods of 2025 and 2026. However, sharp increase in Ammoniacal Nitrogen ($\text{NH}_4^+\text{-N}$) in both canals during lean period of 2026 due to significant untreated domestic sewage discharge and animal waste contamination.

A bacteriological study of both canals showed an increasing trend in Fecal coliform contamination in the Kestopur Canal, whereas a decreasing trend was observed in the Bagjola Canal (Annexed analysis reports).

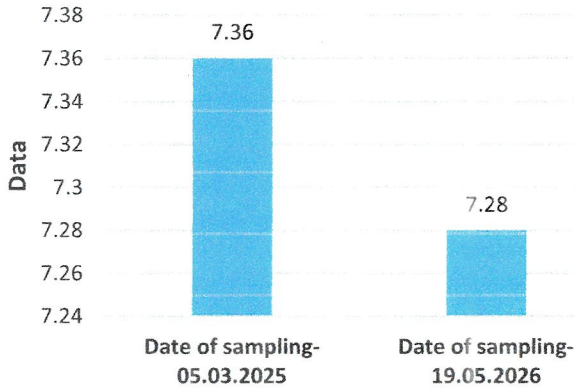
	
Shri Lakshmikanta Halder, Sr. Scientist, WBPCB	Dr. Ram Krishna Saha, Chief Scientist, WBPCB



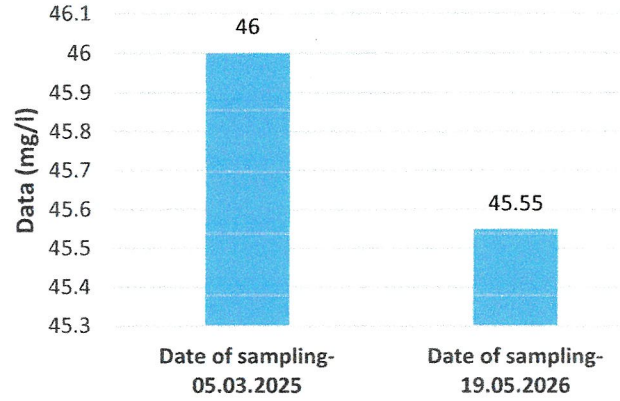
**pH of Kestopur Canal****COD of Kestopur Canal****BOD of Kestopur Canal****TSS of Kestopur Canal****Nitrate - N of Kestopur Canal****Phosphate-P of Kestopur Canal****Ammoniacal -N of Kestopur Canal**

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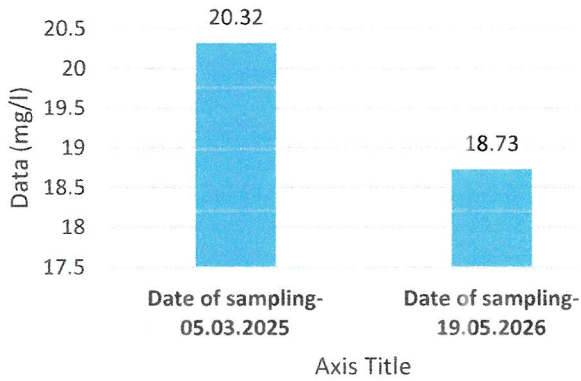
pH of Bagjola Canal



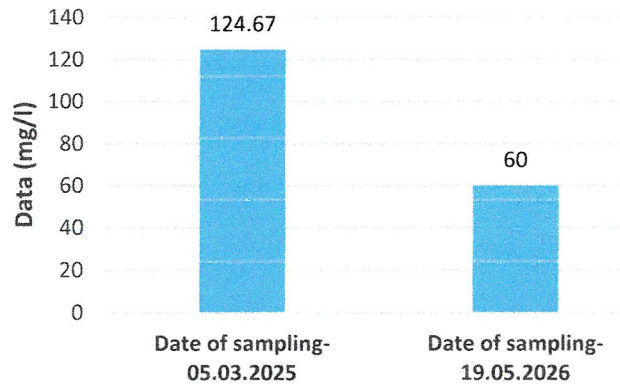
COD of Bagjola Canal



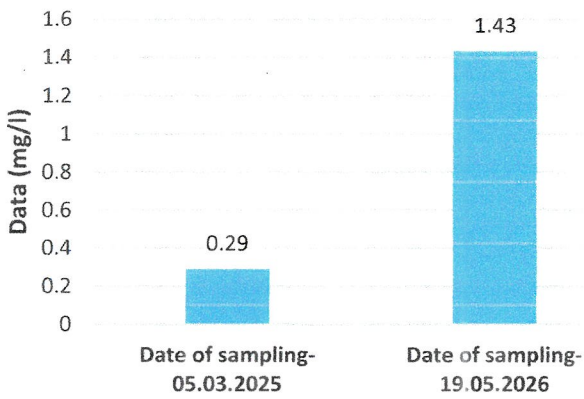
BOD of Bagjola Canal



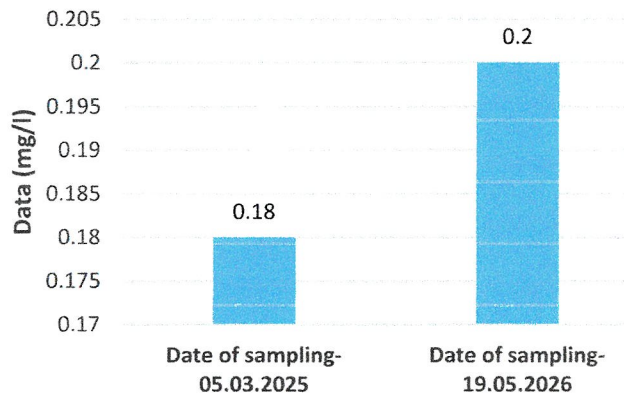
TSS of Bagjola Canal



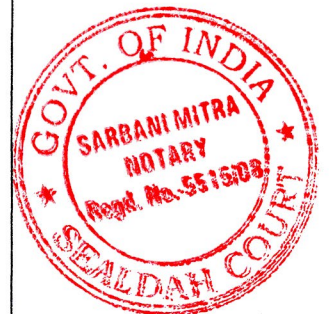
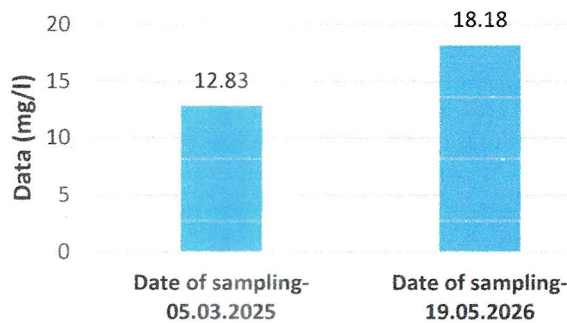
Nitrate-N of Bagjola Canal



Phosphate-P of Bagjola Canal



Ammoniacal – N of Bagjola Canal





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Central Laboratory
Paribesh Bhawan, 10A, Block LA, Sector III, Salt Lake City, Kolkata 700 106.
Tel: (033) 2335-5953

Report No: 1408

TEST REPORT

Issue Date: 13/03/2025

Sample Details	Canal Water	A.R.F No.	284/2025
Sample Received From	Central Laboratory	Sampling Date	05/03/2025
Test Material	Canal Water Sample	Sample Received on	05/03/2025
Sampling Location	Kestopur Canal (Upstream of PHE Pump House, Balaka Abasan)	Total no of Sample	1
Height/Depth	NA	Period of Analysis	05/03/2025 to 13/03/2025
Sample Condition	Good	Climate Condition	NA
Name of Industry/Source	Kestopur Canal	Address	New Town, Kolkata
Sample Collected by	Bikash Das & Md Sohaib		

Sampling Procedure Reference - CL/SOP/32.

SI	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
1	--	1305	Kestopur Canal (Upstream of PHE Pump House, Balaka Abasan), 22.5805;88.443814

Parameters	Result	Unit	LOD	Method
pH (Unit)	7.17	Units	4 Units	APHA 4500-H+ B (24th edition, 2023)
TSS	36.00	mg/L	4 mg/L	APHA 2540 D (24th edition, 2023)
TDS(@180°C)	484.00	mg/L	4 mg/L	APHA 2540 C (24th edition, 2023)
COD	38.00	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (24th edition, 2023), USEPA Method 410.4, revision 2.0, August 1993
BOD(3days@27°C)	17.81	mg/L	0.20 mg/L	CL/WI/5.4/19 issue # 2 issue Date 13/02/2015, 2015
Conductivity	895.00	µS/cm	1 µS/cm	APHA 2510 B (24th edition, 2023)
Chloride	127.19	mg/L	5.00 mg/L	APHA 4500-Cl B (24th edition, 2023)
Nitrate-N	0.36	mg/L	0.05 mg/L	APHA 4500-NO3-B (24th edition, 2023)
Phosphate-P	0.15	mg/L	0.01 mg/L	APHA 4500-P B, 3030 K(digestion)& 4500-P D(determination); 24th edition, 2023
Ammoniacal Nitrogen	10.60	mg/L	0.1 mg/L	APHA 4500-NH3 D (24th edition, 2023)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done

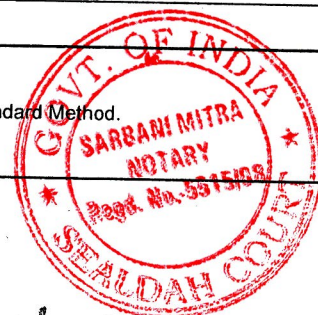
1) For Sampling details pl. refer to A.R.F No. 284/2025 Dated: 05/03/2025. 2) Results are reported based on preserved materials.

3) Sample will be destroyed after 2 months from the date of receiving of the sample/s. Sample will be preserved according to Standard Method.

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The Parameter are under the scope of NABL accreditation ISO/IEC 17025:2017 Certificate No TC-6291 valid upto 30/03/2025.

Remarks:-



Kolay
Jr. Scientist
(Checked by)

AD
Scientist
(Verified by)

Balshree
Chief Scientist
(Issued by)

Authorised Signatory :

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2. OSD (O & E), WBPCB
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Tel: (033) 2335-5953



TC-6291

Report No: 548

TEST REPORT

Issue Date: 13/03/2025

Sample Details	Canal Water	A.R.F No.	281/2025
Sample Received From	Central Laboratory	Sampling Date	05/03/2025
Test Material	Canal Water Sample	Sample Received on	05/03/2025
Sampling Location	Kestopur Canal (Upstream of PHE Pump House, Balaka Abasan)	Total no of Sample	1
Height/Depth	NA	Period of Analysis	05/03/2025 to 10/03/2025
Sample Condition	Good	Climate Condition	NA
Name of Industry/Source	Kestopur Canal	Address	New Town, Kolkata
Sample Collected by	Bikash Das & Md Sohaib		

Sampling Procedure Reference - CL/SOP/32

SI	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
1	--	1305	Kestopur Canal (Upstream of PHE Pump House, Balaka Abasan), 22.5805;88.443814

Parameters	Result	Unit	LOD	Method
Total Coliform	920×10^4	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods, 9221 B (24th edition, 2023)
Fecal Coliform	540×10^4	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods, 9221 E (24th edition, 2023)
Fecal Streptococci	170×10^3	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods, 9230 B (24th edition, 2023)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done

1) For Sampling details pl. refer to A.R.F No. 281/2025. Dated: 05/03/2025. 2) Results are reported based on preserved materials.

3) Sample will be destroyed after 15 days from the date of receiving of the sample/s. Sample will be preserved according to Standard Method.

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The Parameter are under the scope of NABL accreditation ISO/IEC 17025:2017 Certificate No TC-6291 valid upto 30/03/2025.

Remarks:-

Authorised Signatory :

Env. Analyst
(Checked & Verified by)

Chief Scientist
(Issued by)

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TC-16702

Report No: 2131

TEST REPORT

Issue Date: 29/05/2026

Sample Details	Canal Water	A.R.F No.	526/2026
Sample Received From	Central Laboratory	Sampling Date	19/05/2026
Test Material	Canal Water Sample	Sample Received on	19/05/2026
Sampling Location	Kestopur Canal (Upstream of PHE Pump House, near Balaka Abasan)	Total no of Sample	1
Height/Depth	NA	Period of Analysis	19/05/2026 to 29/05/2026
Sample Condition	Good	Climate Condition	NA
Name of Industry/Source	Kestopur Canal	Address	New Town, Kolkata
Sample Collected by	Bikash Das, Md Sohaib & Anirban Bera		

Sampling Procedure Reference - CL/SOP/32

SI	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
1	--	1250	Kestopur Canal (Upstream of PHE Pump House, near Balaka Abasan), 22.57449;88.450837

Parameters	Result	Unit	LOD	Method
pH (Unit)	7.18	Units	4 Units	APHA 4500-H+ B (24th edition, 2023)
TSS	46.00	mg/L	4 mg/L	APHA 2540 D (24th edition, 2023)
TDS(@180°C)	418.00	mg/L	4 mg/L	APHA 2540 C (24th edition, 2023)
COD	30.26	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (24th edition, 2023), USEPA Method 410.4, revision 2.0, August 1993
BOD(3days@27°C)	10.50	mg/L	0.20 mg/L	CL/WI/5.4/19 issue # 2 issue Date 13/02/2015, 2015
Conductivity	952.00	µS/cm	1 µS/cm	APHA 2510 B (24th edition, 2023)
Chloride	97.84	mg/L	5.00 mg/L	APHA 4500-Cl B (24th edition, 2023)
Nitrate-N	1.36	mg/L	0.05 mg/L	APHA 4500-NO3-B (24th edition, 2023)
Phosphate-P	0.18	mg/L	0.01 mg/L	APHA 4500-P B, 3030 K(digestion)& 4500-P D(determination); 24th edition, 2023
Ammoniacal Nitrogen	18.55	mg/L	0.1 mg/L	APHA 4500-NH3 D (24th edition, 2023)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done

1) For Sampling details pl. refer to A.R.F No. 526/2026 Dated: 19/05/2026. 2) Results are reported based on preserved materials.

3) Sample will be destroyed after 2 months from the date of receiving of the sample/s. Sample will be preserved according to Standard Method.

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Remarks:-

Reviewed by
(Jagannath Koley)
Junior Scientist



Authorised Signatory
(Dr. Ramkrishna Saha)
Chief Scientist

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- Chief Engineer (O & E), WBPCB
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TC-16702

Report No: 1182

TEST REPORT

Issue Date: 29/05/2026

Sample Details	Canal Water	A.R.F No.	500/2026
Sample Received From	Central Laboratory	Sampling Date	19/05/2026
Test Material	Canal Water Sample	Sample Received on	19/05/2026
Sampling Location	Kestopur Canal (Upstream of PHE Pump House, near Balaka Abasan)	Total no of Sample	1
Height/Depth	NA	Period of Analysis	19/05/2026 to 25/05/2026
Sample Condition	Good	Climate Condition	NA
Name of Industry/Source	Kestopur Canal	Address	New Town, Kolkata
Sample Collected by	Bikash Das, Md Sohaib & Anirban Bera		

Sampling Procedure Reference - CL/SOP/32

SI	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
1	--	1250	Kestopur Canal (Upstream of PHE Pump House, near Balaka Abasan), 22.57449; 88.450837

Parameters	Result	Unit	LOD	Method
Total Coliform	540 × 10 ⁵	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods, 9221 B (24th edition, 2023)
Fecal Coliform	110 × 10 ⁵	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods, 9221 E (24th edition, 2023)
Fecal Streptococci	140 × 10 ³	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods, 9230 B (24th edition, 2023)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done

- 1) For Sampling details pl. refer to A.R.F No. 500/2026 Dated: 19/05/2026. 2) Results are reported based on preserved materials.
3) Sample will be destroyed after 15 days from the date of receiving of the sample/s. Sample will be preserved according to Standard Method.
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Remarks:-

Satta
Authorised Signatory & Reviewed by
(Sumana Datta)
Env. Analyst

R. Saha
Issued by
(Dr. Ramkrishna Saha)
Chief Scientist

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Report No: 1407

TEST REPORT

Issue Date: 13/03/2025

Sample Details	Canal Water	A.R.F No.	283/2025
Sample Received From	Central Laboratory	Sampling Date	05/03/2025
Test Material	Canal Water Samples	Sample Received on	05/03/2025
Sampling Location	1) Bagjola Canal at Dum Dum Park 2) Bagjola Canal at Shonepur Bridge 3) Bagjola Canal at Kulti Pumping Station	Total no of Sample	3
Height/Depth	NA	Period of Analysis	05/03/2025 to 13/03/2025
Sample Condition	Good	Climate Condition	NA
Name of Industry/Source	Bagjola Canal	Address	1) Dum Dum Park, South Dum Dum, 700101 2) Shonepur, 700135 3) Kamarganti, 743425
Sample Collected by	Bikash Das & Md Sohaib		

Sampling Procedure Reference - CL/SOP/32

SI	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
1	--	1135	Bagjola Canal at Dum Dum Park (22.604629;88.417575)

Parameters	Result	Unit	LOD	Method
pH (Unit)	7.39	Units	4 Units	APHA 4500-H+ B (24th edition, 2023)
TSS	46.00	mg/L	4 mg/L	APHA 2540 D (24th edition, 2023)
TDS(@180°C)	488.00	mg/L	4 mg/L	APHA 2540 C (24th edition, 2023)
COD	66.00	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (24th edition, 2023), USEPA Method 410.4, revision 2.0, August 1993
BOD(3days@27°C)	30.75	mg/L	0.20 mg/L	CL/WI/5.4/19 issue # 2 issue Date 13/02/2015, 2015
Conductivity	1011.00	µS/cm	1 µS/cm	APHA 2510 B (24th edition, 2023)
Chloride	190.80	mg/L	5.00 mg/L	APHA 4500-Cl B (24th edition, 2023)
Nitrate-N	0.36	mg/L	0.05 mg/L	APHA 4500-NO3-B (24th edition, 2023)
Phosphate-P	0.19	mg/L	0.01 mg/L	APHA 4500-P B, 3030 K(digestion)& 4500-P D(determination); 24th edition, 2023
Ammoniacal Nitrogen	14.70	mg/L	0.1 mg/L	APHA 4500-NH3 D (24th edition, 2023)

Kaly
Jr. Scientist
(Checked by)

AB
Scientist
(Verified by)

Balcho
Chief Scientist
(Issued by)



Authorised Signatory :

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OSD (O & E), WBPCB
Central Laboratory, WBPCB



2

1355

Bagjola Canal at Shonepur Bridge (22.546998;88.599004)

Parameters	Result	Unit	LOD	Method
pH (Unit)	7.28	Units	4 Units	APHA 4500-H+ B (24th edition, 2023)
TSS	42.00	mg/L	4 mg/L	APHA 2540 D (24th edition, 2023)
TDS(@180°C)	480.00	mg/L	4 mg/L	APHA 2540 C (24th edition, 2023)
COD	33.00	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (24th edition, 2023), USEPA Method 410.4, revision 2.0, August 1993
BOD(3days@27°C)	17.25	mg/L	0.20 mg/L	CL/WI/5.4/19 issue # 2 issue Date 13/02/2015, 2015
Conductivity	920.30	µS/cm	1 µS/cm	APHA 2510 B (24th edition, 2023)
Chloride	205.57	mg/L	5.00 mg/L	APHA 4500-Cl B (24th edition, 2023)
Nitrate-N	0.21	mg/L	0.05 mg/L	APHA 4500-NO3-B (24th edition, 2023)
Phosphate-P	0.17	mg/L	0.01 mg/L	APHA 4500-P B, 3030 K(digestion)& 4500-P D(determination);24th edition, 2023
Ammoniacal Nitrogen	12.65	mg/L	0.1 mg/L	APHA 4500-NH3 D (24th edition, 2023)

3

1415

Bagjola Canal at Kulti Pumping Station (22.543478;88.675734)

Parameters	Result	Unit	LOD	Method
pH (Unit)	7.41	Units	4 Units	APHA 4500-H+ B (24th edition, 2023)
TSS	286.00	mg/L	4 mg/L	APHA 2540 D (24th edition, 2023)
TDS(@180°C)	1330.00	mg/L	4 mg/L	APHA 2540 C (24th edition, 2023)
COD	39.00	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (24th edition, 2023), USEPA Method 410.4, revision 2.0, August 1993
BOD(3days@27°C)	12.97	mg/L	0.20 mg/L	CL/WI/5.4/19 issue # 2 issue Date 13/02/2015, 2015
Conductivity	2234.00	µS/cm	1 µS/cm	APHA 2510 B (24th edition, 2023)
Chloride	34.24	mg/L	5.00 mg/L	APHA 4500-Cl B (24th edition, 2023)
Nitrate-N	0.31	mg/L	0.05 mg/L	APHA 4500-NO3-B (24th edition, 2023)
Phosphate-P	0.18	mg/L	0.01 mg/L	APHA 4500-P B, 3030 K(digestion)& 4500-P D(determination);24th edition, 2023
Ammoniacal Nitrogen	11.15	mg/L	0.1 mg/L	APHA 4500-NH3 D (24th edition, 2023)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done
 1) For Sampling details pl. refer to A.R.F No. 283/2025 Dated: 05/03/2025. 2) Results are reported based on preserved materials.

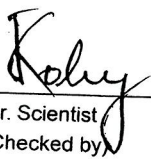
3) Sample will be destroyed after 2 months from the date of receiving of the sample/s. Sample will be preserved according to Standard Method.

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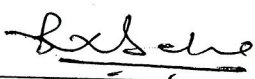
The Parameter are under the scope of NABL accreditation ISO/IEC 17025:2017 Certificate No TC-6291 valid upto 30/03/2025.

Remarks:-

Authorised Signatory :


 Jr. Scientist
 (Checked by)


 Scientist
 (Verified by)


 Chief Scientist
 (Issued by)

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Central Laboratory
Paribesh Bhawan, 10A, Block LA, Sector III, Salt Lake City, Kolkata 700 106.
Tel: (033) 2335-5953

Report No: 547

TEST REPORT

Issue Date: 13/03/2025

Sample Details	Canal Water	A.R.F No.	280/2025
Sample Received From	Central Laboratory	Sampling Date	05/03/2025
Test Material	Canal Water Samples	Sample Received on	05/03/2025
Sampling Location	1) Bagjola Canal at Dum Dum Park 2) Bagjola Canal at Shonepur Bridge 3) Bagjola Canal at Kulti Pumping Station	Total no of Sample	3
Height/Depth	NA	Period of Analysis	05/03/2025 to 10/03/2025
Sample Condition	Good	Climate Condition	NA
Name of Industry/Source	Bagjola Canal	Address	1) Dum Dum Park, South Dum Dum, 700101 2) Shonepur, 700135 3) Kamarganti, 743425
Sample Collected by	Bikash Das & Md Sohaib		

Sampling Procedure Reference - CL/SOP/32

SI	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
1	--	1135	Bagjola Canal at Dum Dum Park (22.604629;88.417575)

Parameters	Result	Unit	LOD	Method
Total Coliform	79 × 10 ⁵	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods, 9221 B(24th edition, 2023)
Fecal Coliform	46 × 10 ⁵	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods, 9221 E(24th edition, 2023)
Fecal Streptococci	220 × 10 ³	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods, 9230 B(24th edition, 2023)

2	--	1355	Bagjola Canal at Shonepur Bridge (22.546998;88.599004)
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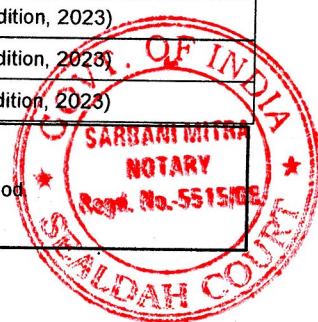
Parameters	Result	Unit	LOD	Method
Total Coliform	33 × 10 ⁵	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods, 9221 B(24th edition, 2023)
Fecal Coliform	11 × 10 ⁵	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods, 9221 E(24th edition, 2023)
Fecal Streptococci	94 × 10 ³	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods, 9230 B(24th edition, 2023)

3	--	1415	Bagjola Canal at Kulti Pumping Station (22.543478;88.675734)
---	----	------	--

Parameters	Result	Unit	LOD	Method
Total Coliform	170 × 10 ⁴	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods, 9221 B(24th edition, 2023)
Fecal Coliform	70 × 10 ⁴	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods, 9221 E(24th edition, 2023)
Fecal Streptococci	130 × 10 ³	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods, 9230 B(24th edition, 2023)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done
 1) For Sampling details pl. refer to A.R.F No. 280/2025 Dated: 05/03/2025. 2) Results are reported based on preserved materials.
 3) Sample will be destroyed after 15 days from the date of receiving of the sample/s. Sample will be preserved according to Standard Method.
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 5) The Parameter are under the scope of NABL accreditation ISO/IEC 17025:2017 Certificate No TC-6291 valid upto 30/03/2025.

Remarks:-



Authorised Signatory :

Date

Env. Analyst
(Checked & Verified by)

Signature

Chief Scientist
(Issued by)

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Tel: (033) 2335-5953



TC-16702

Report No: 2130

TEST REPORT

Issue Date: 29/05/2026

Sample Details	Canal Water	A.R.F No.	525/2026
Sample Received From	Central Laboratory	Sampling Date	19/05/2026
Test Material	Canal Water Samples	Sample Received on	19/05/2026
Sampling Location	1) Bagjola Canal at Dum Dum Park 2) Bagjola Canal at Shonepur Bridge 3) Bagjola Canal at Kulti Pumping Station	Total no of Sample	3
Height/Depth	NA	Period of Analysis	19/05/2026 to 29/05/2026
Sample Condition	Good	Climate Condition	NA
Name of Industry/Source	Bagjola Canal	Address	1) Dum Dum Park, South Dum Dum, 700101 2) Shonepur, 700135 3) Kamarganti, 743425
Sample Collected by	Bikash Das, Md Sohaib & Anirban Bera		

Sampling Procedure Reference - CL/SOP/32

SI	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)
1	--	1155	Bagjola Canal at Dum Dum Park (22.604743;88.417708)

Parameters	Result	Unit	LOD	Method
pH (Unit)	7.17	Units	4 Units	APHA 4500-H+ B (24th edition, 2023)
TSS	90.00	mg/L	4 mg/L	APHA 2540 D (24th edition, 2023)
TDS(@180°C)	566.00	mg/L	4 mg/L	APHA 2540 C (24th edition, 2023)
COD	52.70	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (24th edition, 2023), USEPA Method 410.4, revision 2.0, August 1993
BOD(3days@27°C)	23.00	mg/L	0.20 mg/L	CLWI/5.4/19 issue # 2 issue Date 13/02/2015 ,2015
Conductivity	1201.00	µS/cm	1 µS/cm	APHA 2510 B (24th edition, 2023)
Chloride	97.84	mg/L	5.00 mg/L	APHA 4500-Cl' B (24th edition, 2023)
Nitrate-N	0.87	mg/L	0.05 mg/L	APHA 4500-NO3-B (24th edition, 2023)
Phosphate-P	0.27	mg/L	0.01 mg/L	APHA 4500-P B, 3030 K(digestion)& 4500-P D(determination);24th edition, 2023
Ammoniacal Nitrogen	19.10	mg/L	0.1 mg/L	APHA 4500-NH3 D (24th edition, 2023)

Kohy
Reviewed by
(Jagannath Koley)
Junior Scientist

Babbar
Authorised Signatory
(Dr. Ramkrishna Saha)
Chief Scientist



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2. Chief Engineer (O & E), WBPCB
3. Central Laboratory, WBPCB



626



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WEST BENGAL POLLUTION CONTROL BOARD

Central Laboratory
Paribesh Bhawan, 10A, Block LA, Sector III, Salt Lake City, Kolkata 700 106.
Tel: (033) 2335-5953



TC-16702

Report No: 2130

Issue Date: 29/05/2026

2

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1335

Bagjola Canal at Shonepur Bridge (22.547004;88.599004)

Parameters	Result	Unit	LOD	Method
pH (Unit)	7.26	Units	4 Units	APHA 4500-H+ B (24th edition, 2023)
TSS	42.00	mg/L	4 mg/L	APHA 2540 D (24th edition, 2023)
TDS(@180°C)	574.00	mg/L	4 mg/L	APHA 2540 C (24th edition, 2023)
COD	35.14	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (24th edition, 2023), USEPA Method 410.4, revision 2.0, August 1993
BOD(3days@27°C)	16.50	mg/L	0.20 mg/L	CLWI/5.4/19 issue # 2 issue Date 13/02/2015, 2015
Conductivity	1219.00	µS/cm	1 µS/cm	APHA 2510 B (24th edition, 2023)
Chloride	88.05	mg/L	5.00 mg/L	APHA 4500-Cl B (24th edition, 2023)
Nitrate-N	2.50	mg/L	0.05 mg/L	APHA 4500-NO3-B (24th edition, 2023)
Phosphate-P	0.20	mg/L	0.01 mg/L	APHA 4500-P B, 3030 K(digestion)& 4500-P D(determination); 24th edition, 2023
Ammoniacal Nitrogen	18.35	mg/L	0.1 mg/L	APHA 4500-NH3 D (24th edition, 2023)

3

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1355

Bagjola Canal at Kulti Pumping Station (22.543363;88.675786)

Parameters	Result	Unit	LOD	Method
pH (Unit)	7.41	Units	4 Units	APHA 4500-H+ B (24th edition, 2023)
TSS	48.00	mg/L	4 mg/L	APHA 2540 D (24th edition, 2023)
TDS(@180°C)	712.00	mg/L	4 mg/L	APHA 2540 C (24th edition, 2023)
COD	48.80	mg/L	6.00 mg/L	APHA 5220 B, 5220 D (24th edition, 2023), USEPA Method 410.4, revision 2.0, August 1993
BOD(3days@27°C)	16.67	mg/L	0.20 mg/L	CLWI/5.4/19 issue # 2 issue Date 13/02/2015, 2015
Conductivity	1764.00	µS/cm	1 µS/cm	APHA 2510 B (24th edition, 2023)
Chloride	244.60	mg/L	5.00 mg/L	APHA 4500-Cl B (24th edition, 2023)
Nitrate-N	0.93	mg/L	0.05 mg/L	APHA 4500-NO3-B (24th edition, 2023)
Phosphate-P	0.13	mg/L	0.01 mg/L	APHA 4500-P B, 3030 K(digestion)& 4500-P D(determination); 24th edition, 2023
Ammoniacal Nitrogen	17.10	mg/L	0.1 mg/L	APHA 4500-NH3 D (24th edition, 2023)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done

- 1) For Sampling details pl. refer to A.R.F No. 525/2026 Dated: 19/05/2026. 2) Results are reported based on preserved materials.
- 3) Sample will be destroyed after 2 months from the date of receiving of the sample/s. Sample will be preserved according to Standard Method.
- 4) The Test Report shall not be reproduced without the written permission of the Laboratory.

The Parameter are under the scope of NABL accreditation ISO/IEC 17025:2017 Certificate No.TC-16702 valid upto 02/09/2029.

Remarks:-

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Junior Scientist



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627

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TC-16702

Report No:1181

TEST REPORT

Issue Date: 29/05/2026

Sample Details	Canal Water	A.R.F No.	499/2026
Sample Received From	Central Laboratory	Sampling Date	19/05/2026
Test Material	Canal Water Samples	Sample Received on	19/05/2026
Sampling Location	1) Bagjola Canal at Dum Dum Park 2) Bagjola Canal at Shonepur Bridge 3) Bagjola Canal at Kulti Pumping Station	Total no of Sample	3
Height/Depth	NA	Period of Analysis	19/05/2026 to 25/05/2026
Sample Condition	Good	Climate Condition	NA
Name of Industry/Source	Bagjola Canal	Address	1) Dum Dum Park, South Dum Dum, 700101 2) Shonepur, 700135 3) Kamarganti, 743425
Sample Collected by	Bikash Das, Md Sohaib & Anirban Bera		

Sampling Procedure Reference - CL/SOP/32

SI	Treated/Untreated	Collection Time	Sampling Details (Collection / Discharge)	
1	--	1155	Bagjola Canal at Dum Dum Park (22.604743;88.417708)	
Parameters	Result	Unit	LOD	Method
Total Coliform	110 × 10 ⁴	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9221 B(24th edition, 2023)
Fecal Coliform	70 × 10 ⁴	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9221 E(24th edition, 2023)
Fecal Streptococci	94 × 10 ³	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9230 B(24th edition, 2023)

2	--	1335	Bagjola Canal at Shonepur Bridge (22.547004;88.599004)	
Parameters	Result	Unit	LOD	Method
Total Coliform	84 × 10 ⁴	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9221 B(24th edition, 2023)
Fecal Coliform	47 × 10 ⁴	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9221 E(24th edition, 2023)
Fecal Streptococci	49 × 10 ³	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9230 B(24th edition, 2023)

3	--	1355	Bagjola Canal at Kulti Pumping Station (22.543363;88.675786)	
Parameters	Result	Unit	LOD	Method
Total Coliform	79 × 10 ⁴	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9221 B(24th edition, 2023)
Fecal Coliform	33 × 10 ⁴	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9221 E(24th edition, 2023)
Fecal Streptococci	70 × 10 ³	MPN/100 ml	<1.8 MPN/100 ml	APHA Standard Methods,9230 B(24th edition, 2023)

Note:- LOD: Limit of Detection, BDL: Below Detection Limit, NT: Not Traceable, NA: Not Applicable, ND: Not Done

1) For Sampling details pl. refer to A.R.F No. 499/2026 Dated: 19/05/2026. 2) Results are reported based on preserved materials.

3) Sample will be destroyed after 15 days from the date of receiving of the sample/s. Sample will be preserved according to Standard Method.

4) The Test Report shall not be reproduced without the written permission of the Laboratory.

The Parameter are under the scope of NABL accreditation ISO/IEC 17025:2017 Certificate No.TC-16702 valid upto 02/09/2029.

Remarks:-

Satta
 Authorised Signatory & Reviewed by
 (Sumana Datta)
 Env. Analyst



Ramkrishna Saha
 Issued by
 (Dr. Ramkrishna Saha)
 Chief Scientist

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2. Chief Engineer (O & E), WBPCB
3. Central Laboratory, WBPCB

End of Report

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
IN
MISCELLANEOUS APPLICATION NO.12/2024/EZ
IN
ORIGINAL APPLICATION NO.14/2017/EZ**

**TRIBUNAL ON ITS OWN MOTION RE: KESTOPUR AND
BAGJOLA CANALS**

.....APPLICANT(S)

VERSUS

THE STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

**REPORT ON BEHALF OF RESPONDENT No. 07, i.e. THE WEST
BENGAL POLLUTION CONTROL BOARD.**

**DIPANJAN GHOSH
ADVOCATE**